

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-ARBP/43806/2025	AALIYA ENTERPRISES VS DEPT. OF WATER RESOURCES, KHURDA	ANUP KUMAR PATTNAIK VS	// ()	
2	D-BLAPL/32771/2025	ANIL SHARMA VS STATE OF ODISHA	SARBESWAR SAHOO VS	// ()	AOD20220004505C202500133
3	D-BLAPL/32772/2025	DIBYALOK ROUT VS STATE OF ODISHA	RAJENDRA NARAYAN ROUT VS	// ()	AOR20220001558C202500204
4	D-BLAPL/32773/2025	CH.HRUSIKESH RAO @ BABULII VS STATE OF ODISHA	P.V.S.NANAJI ACHARY VS	JEYPORE SADAR /191 /2023 ()	AOR20220000211C202500061
5	D-BLAPL/32774/2025	TUSHAR BEHERA VS STATE OF ODISHA	HAJI SK ABDUL ISTAR VS	BHADRAK TOWN /569 /2025 ()	AOR20230000809C202500005
6	D-BLAPL/32786/2025	HESELDAR MUNDA VS STATE OF ODISHA	PRASANNA KUMAR DASH VS	GOPALPUR /2 /2025 ()	
7	D-BLAPL/32788/2025	ANKUSH AGRAWAL @ GUJU VS STATE OF ODISHA	RAMDAS ACHARY VS	NARLA /241 /2025 ()	
8	D-BLAPL/32790/2025	MAHESH NAIK VS STATE OF ODISHA	RAKESH BEHERA VS	KANIHA /320 /2025 ()	
9	D-BLAPL/32793/2025	MANGAL HEMBRAM VS STATE OF ODISHA	RAKESH BEHERA VS	KHUNTA /270 /2025 ()	
10	D-BLAPL/32803/2025	RANJAN KUMAR PANDA VS STATE OF ODISHA	ARIJEET MISHRA VS	/ /0 ()	
11	D-BLAPL/32820/2025	KRISHNA BEHERA VS STATE OF ODISHA	BISWA RANJAN DAS VS	/ /0 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
12	D-BLAPL/32821/2025	SIDHARTHA SATPATHY VS STATE OF ODISHA	BIJAYA NANDA DASH VS	/ /0 () //	
13	D-BLAPL/32826/2025	SWADHIN MAHAPATRA VS STATE OF ODISHA	AJIT KUMAR RAUT VS	RENGALI /166 /2025 () //	
14	D-BLAPL/32830/2025	KANHU CHARAN MOHANTY VS STATE OF ODISHA	PRATAP KUMAR NAYAK VS	ITAMATI /327 /2025 () //	
15	D-BLAPL/32832/2025	SILU BASTARAY VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
16	D-BLAPL/32834/2025	TILAK KANPAN VS STATE OF ODISHA	AMULYA RATNA PANDA VS	/ /0 () //	
17	D-BLAPL/32842/2025	MAHESWAR LENKA VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	BARANGA /197 /2025 () //	
18	D-BLAPL/32844/2025	B. SHIBA PATRA VS STATE OF ODISHA	TAPAN KUMAR BISWAL VS	KABISURYANAGAR /559 /2025 () //	
19	D-BLAPL/32846/2025	SK. SAMRAJ VS STATE OF ODISHA	DALIRANI BEHURAY VS	BHADRAK TOWN /495 /2025 () //	
20	D-BLAPL/32848/2025	BIKASH CHANDRA BEHERA VS STATE OF ODISHA	NALINI KANTA DASH VS	CYBER CRIME AND ECO. OFFENCE, CUTTACK /68 /2025 () //	
21	D-BLAPL/32850/2025	LITU MOHANTY VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	MOTANGA /275 /2025 () //	
22	D-BLAPL/32852/2025	GOBINDA NAG @ PRITAM NAG VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	DHANUPALI /508 /2020 () //	
23	D-BLAPL/32854/2025	GOUTAM MAHALA	SK. ZAFARULLA	SIMULIA /11 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/32859/2025	LEO @ TAPAN @ SUMAN @ SARBESWAR NAYAK	SK. ZAFARULLA	DHAMARA PS /87 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/32860/2025	JYOTI RANJAN NAYAK	JAYANTA KUMAR MAJHI	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/32861/2025	SIBANANDA @ SUJAL SWAIN	SK. ZAFARULLA	BURLA /610 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/32867/2025	LUCKY @ IFTIKAR ALAM	TANMAYA KUMAR MOHANTY	BADAGODA P.S. /302 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/32870/2025	ABHIRAM ROUT	AKSHAYA KUMAR SAHOO	BARANGA /466 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/32874/2025	MANORANJAN KHANDEI	SANJIB KUMAR BHANJADEO	NILGIRI /141 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/32876/2025	MANA @ MANAS KUMAR MAJHI	BIKRAM CHANDRA GHADEI	BAGDIA /77 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/32877/2025	SOUMYA SANKAR CHAKRA @ RAJA	ADHIRAJ MOHANTY	KEONJHAR SADAR /184 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/32878/2025	PRASANTA SAHU @ GUNU	RAJAT KUMAR PANDA	PURUNAKATAK /148 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/32879/2025	AKHI @ AKHILA MOHARANA	BIKRAM CHANDRA GHADEI	BAGDIA /77 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/32880/2025	SANJEET MAHATO	KULDEEP MOHANTY	BISRA /180 /2023	AOD20240000012C202500247
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
35	D-BLAPL/32882/2025	STATE OF ODISHA PHULA BEHERA VS	PRAJIT KUMAR PRADHAN VS	// ANGUL TOWN /360 /2019 ()	
36	D-BLAPL/32892/2025	STATE OF ODISHA UTTAM DAS VS	SMRUTI RANJAN ROUT VS	// DERABIS /134 /2023 ()	
37	D-BLAPL/32897/2025	STATE OF ODISHA RINA DIGAL VS	AMLAN SHAKTI PAUL VS	// / /0 ()	
38	D-BLAPL/32898/2025	STATE OF ODISHA DEVI SINGH VS	RAJIB LOCHAN PATNAIK VS	// PADWA /46 /2025 ()	
39	D-BLAPL/32902/2025	STATE OF ODISHA DHANURJAY JANI VS	RAJIB LOCHAN PATNAIK VS	// KODINGA /4 /2025 ()	
40	D-BLAPL/32904/2025	STATE OF ODISHA RAJU HANTAL VS	RAJIB LOCHAN PATNAIK VS	// CHITRAKONDA /155 /2023 ()	
41	D-BLAPL/32907/2025	STATE OF ODISHA BIKI MUKHI VS	BHABANI SHANKAR DASPARIDA VS	// RAMPUR (SONEPUR) /128 /2024 ()	
42	D-BLAPL/32912/2025	STATE OF ODISHA ROHITOSH KULIA @ SONU VS	LALATENDU SAMANTARAY VS	// SECTOR-7 /211 /2025 ()	
43	D-BLAPL/32915/2025	STATE OF ODISHA BAPI MALLICK VS	BIDESHI KUMAR GHADEI VS	// BARANGA /528 /2025 ()	
44	D-BLAPL/32916/2025	STATE OF ODISHA JANARDAN MAHANANDA @ JANARDAN MAHANANDA VS	ANIL KUMAR MISHRA VS	// SONEPUR /240 /2025 ()	
45	D-BLAPL/32923/2025	STATE OF ODISHA SANTOSH KUMAR MALIK VS	PRABIR KUMAR RAY VS	// BRAMHA BARADA /181 /2025 ()	AOR20230000820C202500035
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
46	D-BLAPL/32924/2025	BIJAY KUMAR BEHERA VS STATE OF ODISHA	BIJAY KUMAR MISHRA VS	PHIRINGIA /83 /2015 () //	
47	D-BLAPL/32926/2025	DEBANANDA DEHURY VS STATE OF ODISHA	RAJLAXMI BISWAL VS	//0 () //	
48	D-BLAPL/32929/2025	PYARI MOHAN NAYAK VS STATE OF ODISHA	ABHAS MOHANTY VS	DAMANJODI /132 /2025 () //	
49	D-BLAPL/32931/2025	PYARI MOHAN NAYAK VS STATE OF ODISHA	ABHAS MOHANTY VS	DAMANJODI /129 /2025 () //	
50	D-BLAPL/32934/2025	TAPAS KUMAR PRADHAN @ LITU VS STATE OF ODISHA	RAJALAXMI BISWAL VS	//0 () //	
51	D-BLAPL/32937/2025	PRATAP KUMAR ROUT VS STATE OF ODISHA	SURYAKANTA DASMOHAPATRA VS	EOW,BHUBANESWAR /14 /2025 () //	AOR20220004152C202500034
52	D-BLAPL/32939/2025	GOBINDA NAIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /310 /2025 () //	
53	D-BLAPL/32940/2025	VINOD RAM VS STATE OF ODISHA	SANTOSH KUMAR DASH VS	//0 () //	
54	D-BLAPL/32951/2025	JAYA @ JAYADEV DAS VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	BEGUNIAPADA /351 /2025 () //	
55	D-BLAPL/32954/2025	RAMESH SUKAMAJHI VS STATE OF ODISHA	RAKESH KUMAR DAS VS	KOTOAGARH /103 /2025 () //	AOR20220001298C202500029
56	D-BLAPL/32958/2025	RAJU MONDAL VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	LAXMISAGAR P.S. /449 /2024 () //	
57	D-BLAPL/32961/2025	ANIL MEGHWAL	Rakesh Kumar Das	//	AOR20220001298C202500027

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		STATE OF ODISHA		//	
58	D-CMAPL/43868/2025	SADASIV RAMANUJ DASH	ADV	//	AOR20220004051C202500032
		VS	VS	0	
		KHIROD @ KHIRENDRA CHANDRA NAYAK		//	
59	D-CMP/43837/2025	JAMMULA SIVA SANKAR	ABHISHEK DASH	//	AOD20240000186C202500022
		VS	VS	0	
		K. KUSUMA		//	
60	D-CMP/43849/2025	GAYADHAR MALIK	SANTOSH KUMAR ROUT	//	
		VS	VS	0	
		JAMBU MALIK		//	
61	D-CMP/43905/2025	SUKANTI LATA ROUT	AMIT PRASAD BOSE	//	
		VS	VS	0	
		DEBI PRASAD PADHI		//	
62	D-CMP/43933/2025	LALITA SAHU	TANMAY MISHRA	//	
		VS	VS	0	
		N. NIRAMALA		//	
63	D-CMP/43941/2025	KUNI NAYAK	TRILOCHAN PANIGRAHI	//	
		VS	VS	0	
		RAKESH KUMAR ROUT		//	
64	D-CMP/44007/2025	AMARNATH PUJARI	TUNA SAHU	//	
		VS	VS	0	
		CHANDRA SEKHAR PUJARI		//	
65	D-CONTC/43779/2025	NGO UNITED SAMITI ACTION (USA) PATTAMUNDAIADV.		//	
		VS	VS	0	
		PABITRA MOHAN BARIK,OES		//	
66	D-CONTC/43782/2025	BHABATOSH GHOSHAL	ADV.	//	
		VS	VS	0	
		DIBYA JYOTI PARIDA,COLLECTOR AND DISTRICT MAGISTRATE,PURI		//	
67	D-CONTC/43794/2025	SANTOSH KUMAR DAS	BIGYAN KUMAR SHARMA	//	
		VS	VS	0	
		SAMIR CHANDRA DE,ADDL.CHIEF ENGINEER		//	
68	D-CONTC/43810/2025	KALANDI DAS	ADV.	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA		//	
69	D-CONTC/43812/2025	SANTILATA CHOUHAN	ADV.	//	
		VS	VS	0	
		PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA		//	
70	D-CONTC/43813/2025	BASANTI GOUDA	ADV.	//	
		VS	VS	0	
		PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA		//	
71	D-CONTC/43815/2025	RAMESH KUMAR JENA	ADV.	//	
		VS	VS	0	
		PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA		//	
72	D-CONTC/43816/2025	PRABHASINI GOUDA	ADV.	//	
		VS	VS	0	
		PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA		//	
73	D-CONTC/43819/2025	DEBENDRA KUMAR NAYAK	ADV.	//	
		VS	VS	0	
		SWATI MISHRA,OAS		//	
74	D-CONTC/43822/2025	SANTA KUMBHAR	ADV.	//	
		VS	VS	0	
		PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA		//	
75	D-CONTC/43824/2025	RAMESH CHANDRA SAHOO	ADV.	//	
		VS	VS	0	
		PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA		//	
76	D-CONTC/43827/2025	SANTOSH KUMAR DORA	ADV.	//	
		VS	VS	0	
		PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA		//	
77	D-CONTC/43828/2025	GANDHARBA PRADHAN	ADV.	//	
		VS	VS	0	
		PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA		//	
78	D-CONTC/43830/2025	RANJU GOUDA	ADV.	//	
		VS	VS	0	
		PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA		//	
79	D-CONTC/43838/2025	MANDO SUNA	ADV.	//	
		VS	VS	0	
		PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
80	D-CONTC/43840/2025	KAMINI PRAVA JENA VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
81	D-CONTC/43844/2025	GOURANGA CHARAN DUTTA VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
82	D-CONTC/43846/2025	RAJASHREE DAS VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
83	D-CONTC/43848/2025	SUBHASINI ADABAR VS PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA	ADV. VS	// 0 //	
84	D-CONTC/43852/2025	RAMAKANTA PRADHAN VS ANU GARG,IAS	ADV. VS	// 0 //	
85	D-CONTC/43853/2025	BIDYUT KUMAR GHOSH VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
86	D-CONTC/43854/2025	BHARAT KUMAR SAHOO VS N.THIRUMALA NAIK,IAS	ADV. VS	// 0 //	
87	D-CONTC/43855/2025	JITENDRA KUMAR BARIK VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
88	D-CONTC/43856/2025	MANAGING COMMITTEE OF PANCHAYAT HIGH SCHOOL, HOOGHAMGRAM JENA VS THIRUMALA NAIK N.,IAS	ADV. VS	// 0 //	
89	D-CONTC/43857/2025	TANUJA PATRA VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// 0 //	
90	D-CONTC/43860/2025	ABDUL SAFFIQUE KHAN VS CHITTARANJAN PANIGRAHI,DEO,MALKANGIRI	ADV. VS	// 0 //	
91	D-CONTC/43861/2025	SAILABALA MISHRA	ADV.	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
		N.THIRUMALA NAIK,IAS		//	
92	D-CONTC/43870/2025	AJIT KUMAR PADHI	TAPAN KUMAR JENA	//	
		VS	VS	0	
		N.SNEHALATA,TAHASILDAR		//	
93	D-CONTC/43873/2025	PURNIMA HATI	JIBANKANTA PATTANAIAK	//	
		VS	VS	0	
		DEORANJAN KUMAR SINGH,IAS		//	
94	D-CONTC/43877/2025	DEBENDRA KUMAR PRUSTY	ADV.	//	
		VS	VS	0	
		JOGENDRANATH BISWAL,ASSISTANT REGISTRAR CO-OPERATIVE SOCIETY,KENDRAPARA/CIRCLE,KENDRAPARA			
95	D-CONTC/43879/2025	PRAVAKAR MALLICK	ADV.	//	
		VS	VS	0	
		SIDHARTHA DAS,REGISTRAR CO-OPERATIVE SOCIETIES,BBSR,KHORDHA		//	
96	D-CONTC/43882/2025	BIMALA KUMARI MOHANTY	ADV.	//	
		VS	VS	0	
		SIDDHARTH DAS,REGISTRAR CO-OPERATIVE SOCIETIES,		//	
97	D-CONTC/43920/2025	SANJUKTA GOUDA	ADV.	//	
		VS	VS	0	
		PRATIBHA DORA,REGISTRAR,OUAT,BBSR,KHURDA		//	
98	D-CONTC/43925/2025	PADMANAVA DAS	ADV.	//	
		VS	VS	0	
		ANU GARG,IAS		//	
99	D-CONTC/43928/2025	DR. SUSANTA KUMAR BASA	ADV.	//	
		VS	VS	0	
		KALI PRASANN MOHAPATRA,IAS		//	
100	D-CONTC/43930/2025	DR. HARISHCHANDRA BEHERA	ADV.	//	
		VS	VS	0	
		KALI PRASANN MOHAPATRA,IAS		//	
101	D-CONTC/43931/2025	GANGADHAR SAHOO	ADV.	//	
		VS	VS	0	
		NIBEDITA PANI,DEO		//	
102	D-CONTC/43979/2025	NITYANANDA BEHERA	ADV	//	
		VS	VS	0	

AOD20230000467C202500033

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
103	D-CONTC/43984/2025	RAGHURAM R. IYER, COLLECTOR CUM DISTRICT MAGISTRATE KENDRAPARA PRAMOD KUMAR BHOI VS	ADV. VS	// // ()	
104	D-CONTC/43987/2025	DEORANJAN KUMAR SINGH,COMM-CUM-SECRETARY,REVENUE AND DISASTER MANAGEMENT DEPT,BBSR,KHURDA GAGAN BIHARI LENKA VS	ADV. VS	// // ()	
105	D-CONTC/43988/2025	ARJUNA PRADHAN,TAHASILDAR DALIRANI SAHU VS	ADV. VS	// // ()	
106	D-CONTC/43995/2025	GENDRA KUJUR,DEO,DEOGARH BHOSAGAR NANDA VS	ADV. VS	// // ()	
107	D-CONTC/43997/2025	BIRENDRA KORKORA,DIRECTOR SECONDARY EDUCATION,BBSR,KHURDA MANOJ KUMAR DEEP VS	ADV. VS	// // ()	
108	D-CONTC/44003/2025	BIRENDRA KORKORA,DIRECTOR SECONDARY EDUCATION,BBSR,KHORDHA MINATI SABAT VS	PRABHAT KUMAR DASH VS	// // ()	
109	D-CONTC/44012/2025	SUSHIL KUMAR PATRO,BRANCH MANAGER,PNB,GANJAM TALEMUN BIBI VS	ADV. VS	// // ()	
110	D-CONTC/44038/2025	JAGABANDHU CHOUDHURY,SUPERINTENDING ENGINEER,RURAL WATER SUPPLY AND SANITATION DIVISION,KORAPUT BIJAY KUMAR NANDA VS	RABI NARAYAN BEHERA VS	// // ()	
111	D-CONTC/44040/2025	ITISHREE PRADHAN,ASST.EXECUTIVE ENGINEER,BARIPADA,MAYURBHANJ ALEKHA PRASAD BEHERA VS	ASHOK DAS VS	// // ()	
112	D-CRLA/32775/2025	VIR VIKRAM YADAV,IAS SUSANTA SABAR VS	BIRAJA PRASANNA DAS VS	// // ()	GUNUPUR /139 /2024
113	D-CRLA/32829/2025	STATE OF ODISHA MARRI VALASI @ RAME @ BHARATHI @ LALITHA VS	PRASANTA KUMAR JENA VS	// // ()	PAPERMETLA P.S. /8 /2020
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
114	D-CRLA/32896/2025	PAPU@PIMPUDI@SURESH BEHERA VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	DHENKANAL SADAR /167 /2020 () //	
115	D-CRLA/32942/2025	SASMITA DAS VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	BARI RAMCHANDRAPUR /281 /2021 () //	
116	D-CRLA/32950/2025	CHANDAN DAS VS STATE OF ODISHA	DEBASNAN DAS VS	RAGHUNATHPALI /56 /2024 () //	
117	D-CRLA/32955/2025	LELIA RANJIKAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHATIGUDA /26 /2023 () //	
118	D-CRLA/32962/2025	PADMA RANJIKAR VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KHATIGUDA /26 /2023 () //	
119	D-CRLMC/32770/2025	PRAMOD @ RAHUL @ GOBORDHAN GARADA VS STATE OF ODISHA	P.V.S.NANAJI ACHARY VS	KORAPUT SADAR /74 /2018 () //	AOR20220000211C202500062
120	D-CRLMC/32787/2025	MUNTAZIR ANSARI VS STATE OF ODISHA	BIRENDRA KUMAR PARDHI VS	BARIA /144 /2025 () //	
121	D-CRLMC/32796/2025 CRLMC/4423/2025	DURGA SANKAR MOHAPATRA VS STATE OF ODISHA	DEEPALI MAHAPATRA VS	/ /0 EXECUTIVE MAGISTRATE,KANAS(Puri) MIS.CASE/0000100/2025	
122	D-CRLMC/32798/2025	RABINDRA SAMAL VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /353 /2025 () //	AOD2025000009C202500049
123	D-CRLMC/32802/2025	MADHU MALIK VS STATE OF ODISHA	BISWARANJAN DALAI VS	Tantiapal Marine /148 /2024 () //	AOR20220003722C202500226
124	D-CRLMC/32804/2025 CRLMC/4424/2025	MANTU DALEI@MANTU DALAI@BISAMITRA DALABNITA SAHOO VS STATE OF ODISHA	MANTU DALAI@BISAMITRA DALABNITA SAHOO VS	BOLANGIR TOWN /230 /2017 SPECIAL JUDGE (POCSO), BALANGIR(Balangir) Spl/0000069/2017	
125	D-CRLMC/32808/2025	RAMESH SETHI	ASIT KUMAR JENA	BARI RAMCHANDRAPUR /144 /2024	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/32827/2025	SUNIT KUMAR BISWAL @ PAPANI	AJIT KUMAR RAUT	DHARMASALA /445 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/32853/2025	LITU MOHANTY	ABHISEK AGARWAL	BADMAL /211 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/32857/2025	BEDABYASA SAHU @ BEDABYSA SAHU	JUGALA KISHORE PANDA	TARBHA /261 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/32864/2025	ASK ENGINEERS PRIVATE LTD., BBSR	SOURAV DAS	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/32866/2025	KISHORE KUMAR MISHRA	SOUMYA MISHRA	REAMAL /159 /2019	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/32871/2025	PRAFULLA MAHALA @ BABA	AMIT KUMAR NATH	RAIRAKHOL /286 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/32881/2025	IBTEHAJ SAROSH	PRASANTA KUMAR SAHOO	DARGHA BAZAR /171 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/32883/2025	KUNTALA PANDA	SHISHIR ROUTRAY	JEYPORE VIGILANCE /11 /2012	AOD20230000595C202500009
		VS	VS	()	
		ASSISTANT DERECTOR (PMLA) ENFORCEMENT DIRECTORATE, GOVERNMENT OF INDIA		//	
134	D-CRLMC/32891/2025	PRASHANT SETHI	SURAJ MOHANTY	PHIRINGIA /98 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMC/32894/2025	SAROJ DEHURY	DEBASIS SAHOO	RAMACHANDRAPUR /139 /2022	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMC/32895/2025	RITIKESHAN PRADHAN	AMLAN SHAKTI PAUL	TOMANDO /150 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
137	D-CRLMC/32899/2025	STATE OF ODISHA CHANDI PRASAD SAHOO VS	SIDDHANT SARANGI VS	// // ()	AOD20250000975C202500026
138	D-CRLMC/32903/2025	STATE OF ODISHA MANOJ REDDY@KUNA REDDY VS	AMLAN SHAKTI PAUL VS	// AIRPORT /296 /2025 ()	
139	D-CRLMC/32918/2025	STATE OF ODISHA RAGHURAJ SAHU @ RAGHUNATH SAHU VS	BIJAYA KUMAR RAGADA VS	// BADABAZAR /178 /2021 ()	
140	D-CRLMC/32922/2025	STATE OF ODISHA TAPAS KUMAR JENA VS	DEBASIS SAHOO VS	// SOSO /195 /2025 ()	
141	D-CRLMC/32944/2025	STATE OF ODISHA M/S. SHIV PHARMACEUTICALS VS	BISWAJIT PASAYAT VS	// //0 ()	
142	D-CRLMC/32947/2025	M/S. RAPTAKOS BRETT AND CO. LTD., DIPANKAR MANDAL VS	Rakesh Kumar Das VS	// // ()	AOR20220001298C202500026
143	D-CRLMC/32949/2025	STATE OF ODISHA SUKANTA KUMAR PANDA VS	JYOTIRMAYA SAHOO VS	// NACHUNI /206 /2025 ()	
144	D-CRLMC/32952/2025	STATE OF ODISHA ASHOK BALIARSINGH VS	JYOTIRMAYA SAHOO VS	// KANAS /17 /2023 ()	
145	D-CRLMC/32960/2025	STATE OF ODISHA AMAR PRADHAN@AMAR PRASAD PRADHAN VS	JYOTIRMAYA SAHOO VS	// KHURDA SADAR /46 /2014 ()	
146	D-CRLMP/32847/2025	STATE OF ODISHA SATYABANDHU DALAI VS	SAHASRA JYOTI NANDA VS	// //0 ()	
147	D-CRLMP/32914/2025	STATE OF ODISHA NAMITA MAHARANA VS	BIDYADHAR MANSING VS	// //0 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
148	D-CRLMP/32920/2025	PRATAP BARIK VS STATE OF ODISHA	RABI NARAYAN MOHANTY VS	//0 () //	
149	D-CRLREV/32792/2025	SIMANCHAL MANDAL VS STATE OF ODISHA	MANAS PATI VS	NABARANGAPUR TOWN /128 /2008 () //	AOR20220001535C202500212
150	D-CRLREV/32828/2025	GOURISH KUMAR KULESIKA VS STATE BANK OF INDIA, KORAPUT	ARJUNA CHARANA BEHERA VS	//0 () //	
151	D-CRLREV/32833/2025	SUBASH JANI VS SITEI JANI	AMULYA RATNA PANDA VS	//0 () //	
152	D-CRLREV/32840/2025	BISWANATH JENA VS REPUBLIC OF INDIA	DEBASNAN DAS VS	BHUBANESWAR CBI /15 /2019 () //	
153	D-CRLREV/32845/2025	AJAYA PRADHAN @ AJAY PRADHAN VS STATE OF ODISHA	SADHAN MOHANTY VS	//0 () //	
154	D-CRLREV/32855/2025	CHHABI NAIK VS STATE OF ODISHA	PRAKASH KUMAR SAMAL VS	// () //	AOD20220004020C202500057
155	D-CRLREV/32908/2025	DR. SATYA RANJAN NANDA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	CHANDAPUR /137 /2024 () //	
156	D-CRLREV/32919/2025	PAWAN KUMAR AGRAWALA VS STATE OF ODISHA(VIG.)	BIJAYA KUMAR RAGADA VS	SAMBALPUR VIGILANCE /94 /2011 () //	
157	D-FAO/43898/2025	THE MANAGER, LEGAL (CLAIMS), M/S. MAGMA GENERAL INSURANCE COMPANY LTD., BBSR VS SABITA SAHOO	ADV. INSURANCE VS	// () //	
158	D-JCRLA/32776/2025 JCRLA/190/2025	BIPRA NAYAK VS STATE OF ODISHA	ADV. VS	RAIKIA /66 /2021 A.D.J.,BALLIGUDA(Kandhamal) ST/0000077/2021	
159	D-JCRLA/32777/2025	RAMANA BHUYAN	ADV.	PUTASINGH /56 /2021	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
	JCRLA/189/2025	VS STATE OF ORISSA	VS	A.D.J., GUNUPUR(Rayagada) CT/0000021/2022	
160	D-JCRLA/32778/2025 JCRLA/188/2025	SANTOSH SABAR VS STATE OF ODISHA	ADV. VS	R.UDAYAGIRI /76 /2023 SPECIAL JUDGE,PARLAKHEMUNDI(Gajapati) Spl/0000026/2023	
161	D-JCRLA/32779/2025 JCRLA/187/2025	LAKHIRAM BINDHANI @ MUTUR VS STATE OF ODISHA	ADV. VS	GORUMOHISANI /41 /2020 AD HOC ADDL.DIST. JUDGE (FTSC), BARIPADA(Mayurbhanj) Spl/0000067/2020	
162	D-JCRLA/32780/2025 JCRLA/186/2025	RABI MUNDA VS STATE OF ODISHA	ADV. VS	JHARPOKHARIA /56 /2015 AD HOC ADDL.DIST. JUDGE (FTSC), BARIPADA(Mayurbhanj) Spl/0000065/2015	
163	D-JCRLA/32781/2025 JCRLA/185/2025	BIDA @ BIDYADHAR NAIK VS STATE OF ODISHA	ADV. VS	MURUDA /125 /2022 SPECIAL JUDGE, VIGILANCE, BARIPADA(Mayurbhanj) SC/0000274/2022	
164	D-JCRLA/32782/2025 JCRLA/184/2025	KHETRA MUNDA VS STATE OF ODISHA	ADV. VS	THAKURMUNDA /47 /2017 SPECIAL JUDGE (POCSO), BARIPADA(Mayurbhanj) Spl/0000105/2017	
165	D-JCRLA/32783/2025 JCRLA/183/2025	JATIA HEMBRAM VS STATE OF ODISHA	ADV. VS	KULIANA /50 /2009 A.D.J.,BARIPADA(Mayurbhanj) ST/0000005/2011	
166	D-JCRLA/32784/2025 JCRLA/182/2025	MANGAL GARDIA VS STATE OF ODISHA	ADV. VS	SUNDARGARH SADAR /19 /2021 DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh) ST/0000064/2022	
167	D-JCRLA/32785/2025 JCRLA/181/2025	RAGHU HANS @ DHANA VS STATE OF ODISHA	ADV. VS	HEMGIR /127 /2016 DISTRICT & SESSIONS JUDGE,SUNDERGARH(Sundargarh) ST/0000026/2017	
168	D-MACA/43871/2025	RUPESH KUMAR AGARWAL VS PRIYASHA GOENKA	SANJIT MISHRA VS	// () //	
169	D-MACA/43897/2025	M/S. CHOLAMANDALAM GENERAL INSURANCE CO. LTD. VS MOHAN MURARI MOHANTY	ADAM ALI KHAN VS	// () //	
170	D-MACA/43899/2025	MANAGER LEGAL, LIBERTY GENERAL INSURANCE CO. LTD. VS	ADAM ALI KHAN VS	// () //	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
171	D-MACA/43901/2025	SURAMA BEHERA THE DIVISIONAL MANAGER, LEGAL T.P. CLAIM CELL, NATIONAL GENERAL INSURANCE COMPANY LTD./	WAGMAL HOSAIN	//	
		VS	VS	0	
172	D-MACA/43906/2025	SUKANTI PATTANAİK BASUDEB NAIK	KALPATARU PANIGRAHI	//	
		VS	VS	0	
173	D-MACA/43998/2025	SANTOSH KUMAR MISHRA AISURYA BAL	BISWAJIT MOHANTY	//	
		VS	VS	0	
174	D-MATA/43784/2025	PRATAP BISWAL SONALI MOHAPATRA	PRAKASH CHANDRA SETHI	//	
		VS	VS	0	
175	D-MATA/43793/2025	ANKUR AGRAWAL SUBHRANSU SEKHAR SAHOO	BIDYALOK MOHAPATRA	//	
		VS	VS	0	
176	D-MATA/43890/2025	SWARUPA PRADHAN DAYANIDHI MAHAPATRA	SAYANTAN PANDA	//	
		VS	VS	0	
177	D-MATA/43924/2025	NIRUPAMA MAHAPATRA RINA BHOI	PRASANNA KUMAR RATH	//	
		VS	VS	0	
178	D-MATA/43949/2025	SUBODHA KUMAR DAS CHITTARANJAN NAYAK	BISWA PRAKASH DHAL	//	
		VS	VS	0	
179	D-MATA/44019/2025	SANJUKTA NAYAK ARATI MUDULI	JAYADEBA BEHERA	//	AOD20240000366C202500001
		VS	VS	0	
180	D-MSA/43826/2025	BASANTA KUMAR MUDULI MJ WOODS APARTMENT OWNERS WELFARE ASSOCIATION, BBSR	VIKRONABISWAL	//	
		VS	VS	0	
181	D-RPFAM/43900/2025	M/S. MJ DEVELOPERS, BBSR NIHAR RANJAN PRADHAN	ARUN KUMAR NAYAK	//	AOR20220001266C202500018
		VS	VS	0	
		MAHAMAYA BARAL		//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
182	D-RPFAM/43956/2025	GIRISH SAHU VS PAYAL @ SMRUTI CHANDAN BHOI	ADHIRAJ MOHANTY VS	// ()	
183	D-RPFAM/43963/2025	TRUPTIRANI BEHERA VS PRASANNA KUMAR BEHERA	JITENDRA KUMAR MISHRA (2) VS	// ()	
184	D-RPFAM/44000/2025	KRUSHNA CHANDRA DASH VS SUBHASHREE DASH	BIPLAB KUMAR DASH VS	// ()	
185	D-RSA/43836/2025	SAROJ KUMAR MOHANTY VS ASHOK KUMAR MOHANTY	MANMAYA KUMAR DASH VS	// ()	AOR20220004309C202500060
186	D-RSA/43858/2025	NARAYAN CH @ CHANDRA PRAMANIK VS STATE OF ODISHA	JAGANNATH BHUYAN VS	// ()	
187	D-RSA/43913/2025	PRAFULLA KUMAR SAHOO VS BABAJI CHARAN SAHOO	MAMATA MISHRA VS	// ()	
188	D-RSA/43916/2025	PHOOL SINGH VS BABAJI CHARAN SAHOO	MAMATA MISHRA VS	// ()	
189	D-RSA/43947/2025	BIGHNESWAR PADHI VS BIJAYALAXMI PATRO	SATYAJIT MAHAPATRA VS	// ()	
190	D-RVWPET/43967/2025	DIBAKAR PATTANAİK VS STATE OF ODISHA	ATUL TRIPATHY VS	// ()	AOD20240000618C202500159
191	D-WA/43804/2025	CHITTARANJAN BEHERA VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// ()	
192	D-WA/43894/2025	SURENDRA KUMAR PANI VS STATE OF ODISHA	ADV. VS	// ()	
193	D-WA/43942/2025	DR.BALARAM BAG	SAMEER KUMAR DAS	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
194	D-WA/43993/2025	ODISHA STAFF SELECTION COMMISSION, BBSR	SANJIB SWAIN	//	
		VS	VS	()	
		JAYAKRUSHNA BARIK		//	
195	D-WA/43999/2025	MAHESWAR BHUTIA	ASHUTOSH ROUT	//	
		VS	VS	()	
		STATE OF ODISHA		//	
196	D-WA/44005/2025	ASHOK MOHANTY	MANOJ KUMAR MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
197	D-WA/44010/2025	CHANDRAKALA MOHANTY	CHITTA RANJAN LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
198	D-WA/44015/2025	KALPANA RAJ	RAMAKANTA SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
199	D-WA/44020/2025	UMESH CHANDRA DAS	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
200	D-WP(C)/43776/2025	BIMALA PARICHHA	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500066
		VS	VS	()	
		STATE OF ODISHA		//	
201	D-WP(C)/43777/2025	BIMALA NAYAK	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500067
		VS	VS	()	
		STATE OF ODISHA		//	
202	D-WP(C)/43778/2025	ACHYUTANANDA ROUT	SAROJ KUMAR PADHY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
203	D-WP(C)/43780/2025	ANTUNI KISHAN	JITENDRA KUMAR LENKA	//	AOD20240000806C202500060
	WP(C)/30214/2025	VS	VS	()	
		STATE OF ODISHA		//	
204	D-WP(C)/43781/2025	SAROJ KUMAR SAHOO	SASWAT KUMAR ACHARYA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
205	D-WP(C)/43783/2025 WP(C)/30263/2025	NATIONAL FACELESS ASSESSMENT CENTRE, NEW DELHI MARTAND SHARDUL VS MEERA KANUNGO	PUSPAMITRA MOHAPATRA VS	// // 0 //	
206	D-WP(C)/43785/2025	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
207	D-WP(C)/43786/2025 WP(C)/30249/2025	KALPANA MOHANTY VS STATE OF ODISHA	RAJJEET ROY VS	// 0 //	AOR20220001462C202500125
208	D-WP(C)/43787/2025	JAGANNATH PRADHAN VS STATE OF ODISHA	KAMALAKANTA NAYAK VS	// 0 //	
209	D-WP(C)/43788/2025	INDIRA SANSKRUTIKA YUBA PARISHAD, BBSR VS STATE OF ODISHA	SANJAY KUMAR SAMANTARAY VS	// 0 //	
210	D-WP(C)/43789/2025	BHABANI SANKAR MISHRA VS MANAGING DIRECTOR AND CEO, ICIC BANK TOWERS, MUMBAI	HIMANSU SEKHAR MOHANTY VS	// 0 //	
211	D-WP(C)/43790/2025	JYOTSNA RANI CHAINI VS COLLECTOR CUM DIST.MAGISTRATE, KEONJHAR	PARTHA SARATHI DAS VS	// 0 //	AOD20240000364C202500194
212	D-WP(C)/43791/2025	BHABANI SANKAR MISHRA VS MD AND CEO SURYODAY SMALL FINANCE BANK, NEW MUMBAI	HIMANSU SEKHAR MOHANTY VS	// 0 //	
213	D-WP(C)/43792/2025	SANTILATA MOHANTY VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //	
214	D-WP(C)/43795/2025	BHABANI SANKAR MISHRA VS C.E.O., MAHENDRA AND MAHENDRA FINANCE SERVICES LTD., MUMBAI	HIMANSU SEKHAR MOHANTY VS	// 0 //	
215	D-WP(C)/43796/2025 WP(C)/30254/2025	BISHNU SAHU VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// 0 //	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
216	D-WP(C)/43797/2025	BHABANI SANKAR MISHRA VS CHIEF MANAGER, KOTAK MAHINDRA BANK LTD., MUMBAI	HIMANSU SEKHAR MOHANTY VS CHIEF MANAGER, KOTAK MAHINDRA BANK LTD., MUMBAI	// 0 //	
217	D-WP(C)/43798/2025	SK. ASLAM VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS STATE OF ODISHA	// 0 //	
218	D-WP(C)/43799/2025	DEBRAJ DASH VS STATE OF ODISHA	SAILABALA JENA VS STATE OF ODISHA	// 0 //	
219	D-WP(C)/43800/2025	MURARI PRASAD PRADHAN VS STATE OF ODISHA	SHISHIR KUMAR SAMAL VS STATE OF ODISHA	// 0 //	
220	D-WP(C)/43801/2025	BHABANI SANKAR MISHRA VS CHIEF MANAGER, YES BANK, MUMBAI	HIMANSU SEKHAR MOHANTY VS CHIEF MANAGER, YES BANK, MUMBAI	// 0 //	
221	D-WP(C)/43802/2025	PRADIP KUMAR PATEL VS STATE OF ODISHA	JASPREET KAUR VS STATE OF ODISHA	// 0 //	
222	D-WP(C)/43803/2025	BHABANI SANKAR MISHRA VS M.D.BANDHAN BANK, KOLKATA	HIMANSU SEKHAR MOHANTY VS M.D.BANDHAN BANK, KOLKATA	// 0 //	
223	D-WP(C)/43805/2025 WP(C)/30262/2025	SRIKANTA CHANDRA SAMAL VS STATE OF ODISHA	SUSHANTA KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
224	D-WP(C)/43807/2025	M/S.NIRAJ-ARSS(JV), MANCHESWAR, BBSR VS STATE OF ODISHA	SIDHANT DWIBEDI VS STATE OF ODISHA	// 0 //	
225	D-WP(C)/43808/2025	SHIBA PRASAD SAHOO VS ANIL KUMAR SAHOO	SANKARACHARYA CHOUDHURY VS ANIL KUMAR SAHOO	// 0 //	
226	D-WP(C)/43809/2025	RAVI SARAN SINGH VS STATE OF ORISSA	SAIBRATA RATH VS STATE OF ORISSA	// 0 //	
227	D-WP(C)/43811/2025	DARPA RANJAN DAS	GOPINATH MISHRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		REGIONAL TRANSPORT OFFICER, CUTTACK		//	
228	D-WP(C)/43814/2025	AMBIKA PRASAD PATTNAIK	PRAFULLA KUMAR LENKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/43817/2025	SAILENDRA KUMAR DAS	NIRANJAN NAYAK	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/43818/2025	BIBHUTI BHUSAN BEHERA	AGASTI KANUNGO	//	
		VS	VS	()	
		STATE OF ORISSA		//	
231	D-WP(C)/43820/2025	MAHENDRA KUMAR SAHOO	SWAPNIL ROY	//	AOR20220001600C202500149
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/43821/2025	BHAGABAN NAYAK	SWAPNIL ROY	//	AOR20220001600C202500150
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/43823/2025	SUDARSHAN ROUT	SWAPNIL ROY	//	AOR20220001600C202500151
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/43825/2025	SUBRATA KUMAR NATH	PRADEEP KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/43829/2025	SUBRAT KUMAR NATH	PRADEEP KUMAR KHUNTIA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/43831/2025	SANJAY KUMAR NANDA	JAGABANDHU SAHU	//	AOR20220001487C202500086
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/43832/2025	BIJAY KUMAR NAYAK	SWAPNIL ROY	//	AOR20220001600C202500152
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/43833/2025	NARESH BHOI	SWAPNIL ROY	//	AOR20220001600C202500153
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
239	D-WP(C)/43834/2025	STATE OF ODISHA NIMAIN BADOI VS	PRAKASH KUMAR MISHRA VS	// // 0	
240	D-WP(C)/43835/2025	STATE OF ODISHA M/S.CHITA RANJAN LENKA, CUTTACK VS	MADHAB LAL AGARWAL VS	// // 0	
241	D-WP(C)/43839/2025	CHIEF COMMISSIONER OF CT AND GST, CUTTACK NANDITA DASH VS	SANGRAM JENA VS	// // 0	
242	D-WP(C)/43841/2025	STATE OF ODISHA M/S.CHITA RANJAN LENKA, CUTTACK VS	MADHAB LAL AGARWAL VS	// // 0	
243	D-WP(C)/43842/2025	CHIEF COMMISSIONER OF CT AND GST, CUTTACK SUJATA MAHAPATRA VS	SANGRAM JENA VS	// // 0	
244	D-WP(C)/43843/2025	STATE OF ODISHA KISHAN KUMAR MALLIK VS	BASANTA KUMAR DAS VS	// // 0	
245	D-WP(C)/43845/2025 WP(C)/30287/2025	THE SUB COLLECTOR, KENDRAPARA SUBASH CHANDRA PRADHAN VS	SOUMIK SPANDAN TRIPATHY VS	// // 0	
246	D-WP(C)/43847/2025	STATE OF ODISHA LAMBODAR MUND VS	TAPAN KUMAR BISWAL VS	// // 0	
247	D-WP(C)/43850/2025 WP(C)/30289/2025	STATE OF ODISHA SAROJINI BEHERA VS	SATYABRATA MOHANTY (1) VS	// // 0	
248	D-WP(C)/43851/2025	STATE OF ODISHA UDAYA SANKAR DAS VS	PRAVAT KUMAR NAYAK VS	// // 0	
249	D-WP(C)/43859/2025	CHIEF EXECUTIVE OFFICER, TPCODL, BBSR DEBENDRANATH SWAIN VS	TAPAN KUMAR BISWAL VS	// // 0	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/43862/2025	BRUNDABANA PADHI VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500148
251	D-WP(C)/43863/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500154
252	D-WP(C)/43864/2025	ROJALIN NAYAK VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// () //	AOD20220001936C202500068
253	D-WP(C)/43865/2025	SANTOSH KUMAR SAHOO VS STATE OF ODISHA	SWAPNIL ROY VS	// () //	AOR20220001600C202500155
254	D-WP(C)/43866/2025	MINA KUMARI SAHOO VS STATE OF ODISHA	PRASANTA KUMAR MOHANTY (2) VS	// () //	AOD20220001936C202500069
255	D-WP(C)/43867/2025	KRUSHNA CHANDRA SAHOO VS STATE OF ORISSA	DILLIP KUMAR MOHAPATRA VS	// () //	
256	D-WP(C)/43869/2025	MANOJ KUMAR DAS VS CHIARMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR	DR.NIRANJAN SWAIN VS	// () //	
257	D-WP(C)/43872/2025	DUTIKRUSHNA MAHAPATRA VS THE ADDITIONAL COMMISSIONER OF SETTLEMENT AND CONSOLIDATION	SANDHYARANI PANI VS	// () //	AOR20230000010C202500086
258	D-WP(C)/43874/2025	NARAYAN ROUT VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// () //	
259	D-WP(C)/43875/2025	RAKESH KIRTANIA VS STATE OF ODISHA	PRABODHA CHANDRA NAYAK VS	// () //	AOR20220001657C202500130
260	D-WP(C)/43876/2025	SANTOSH KUMAR KANUNGO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// () //	
261	D-WP(C)/43878/2025	TUKUNA KOTILINGA	DR.NIRANJAN SWAIN	//	

ORISSA HIGH COURT**FILING REPORT AS ON :24/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	0	
262	D-WP(C)/43880/2025	CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR AKSHAYA KUMAR PATRA	BRUNDABAN ROUT	//	
		VS	VS	0	
263	D-WP(C)/43881/2025	STATE OF ORISSA MANOJ KUMAR MOHANTY	DEBA KUMAR RATH	//	
		VS	VS	0	
264	D-WP(C)/43883/2025	STATE OF ODISHA SUPRAVA MOHANTY @ NAYAK	BRUNDABAN ROUT	//	
		VS	VS	0	
265	D-WP(C)/43884/2025	STATE OF ODISHA ADAL ANIL KUMAR	DR.NIRANJAN SWAIN	//	
		VS	VS	0	
266	D-WP(C)/43885/2025	CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR RATNAMANI NAYAK	SIDDHESWAR BAUG	//	
		VS	VS	0	
267	D-WP(C)/43886/2025	CHIEF MANAGER U.C.O.BANK, BALASORE HRUSIKESH NAYAK	DR.NIRANJAN SWAIN	//	
		VS	VS	0	
268	D-WP(C)/43887/2025	CHAIRMAN , ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR LOVABATI SAHOO	AJAYA KUMAR JENA	//	
		VS	VS	0	
269	D-WP(C)/43888/2025	STATE OF ODISHA BIKRAM PRADHAN	DR.NIRANJAN SWAIN	//	
		VS	VS	0	
270	D-WP(C)/43889/2025	CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR SRIMATI SUNA	LAXMI SHARMA	//	
		VS	VS	0	
271	D-WP(C)/43891/2025	STATE OF ODISHA BALDEV PRADHAN	SURESH KUMAR JENA	//	
		VS	VS	0	
272	D-WP(C)/43892/2025	THE COLLECTOR, SONEPUR RAKESH KUMAR PATRO	DR.NIRANJAN SWAIN	//	
		VS	VS	0	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
273	D-WP(C)/43893/2025	CHAIRMAN, ODISHA SUB-ORDINATE STAFF SELECTION COMMISSION, BBSR DEBADUTTA DAS VS	BASUDEV PUJARI VS	// // 0	
274	D-WP(C)/43895/2025	STATE BANK OF INDIA, DOLAMUNDAI BRANCH, CUTTACK SK.ANJARUDDIN VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
275	D-WP(C)/43896/2025	STATE OF ODISHA BANAMALI MOHANTY VS	PRAFULLA KUMAR MOHAPATRA VS	// // 0	
276	D-WP(C)/43902/2025	STATE OF ODISHA SRIMANTA KUMAR BEHERA @ SRIMANTA BEHERAARUN KUMAR BEHERA VS	VS	// // 0	AOR20220003422C202500116
277	D-WP(C)/43903/2025	STATE OF ODISHA DHABALESWAR MOHANTY VS	KURESH PRASAD DASH VS	// // 0	AOR20220001390C202500067
278	D-WP(C)/43904/2025	STATE OF ODISHA BHAGABAN SAHU VS	GOPINATH MISHRA VS	// // 0	
279	D-WP(C)/43907/2025 WP(C)/30281/2025	STATE OF ODISHA PRAVATI MANJARI PRUSTY VS SWARNALATA SAHOO	NIROD KUMAR SAHU VS	// // 0 //	
280	D-WP(C)/43908/2025	LALITESH PRASAD VS DIRECTOR OF MINES, ODISHA, BBSR	SIDHARTHA DAS VS	// // 0	
281	D-WP(C)/43909/2025	AMULYANANDA MOHANTY VS STATE OF ODISHA	BAIJAYANTI PANDA VS	// // 0	
282	D-WP(C)/43910/2025	BANASHREE MALLICK VS GOVT OF ODISHA	BAIJAYANTI MOHANTY VS	// // 0	
283	D-WP(C)/43911/2025	RABINDRANATH KALUNDIA@ MUNDA VS GOVT. OF ODISHA	BAIJAYANTI MOHANTY VS	// // 0	

ORISSA HIGH COURT**FILING REPORT AS ON :24/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
284	D-WP(C)/43912/2025	GAGAN BIHARI PRADHAN VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //	
285	D-WP(C)/43914/2025	M/S.PUSPA TRADERS, BALASORE VS COMMISSIONER OF CGST, BBSR	PABITRA KUMAR DUTTA VS	// 0 //	
286	D-WP(C)/43915/2025	JAYASHREE SINGH DEO VS STATE OF ODISHA	BIBHU PRASAD DAS VS	// 0 //	
287	D-WP(C)/43917/2025	SURENDRA DAS VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	// 0 //	
288	D-WP(C)/43918/2025	PURNA CHANDRA SWAIN VS THE INSURANCE OMBUDSMAN , BBSR	SATYA RANJAN MULIA VS	// 0 //	
289	D-WP(C)/43919/2025	BINODINI DEVI VS IDBI BANK LIMITED, BBSR	GOPAL PRASAD JENA VS	// 0 //	
290	D-WP(C)/43921/2025	JOGENDRANATH SOREN @ MAJHI VS THE TAHASILDAR CUM MUTATION OFFICER, MAHAKALAPARA, KENDRAPARA	LAMBODAR PRADHAN VS	// 0 //	
291	D-WP(C)/43922/2025	BHAGYABATI PANDA VS THE STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	// 0 //	
292	D-WP(C)/43923/2025	SASMITA SENAPATI VS STATE OF ODISHA	RAMDAS ACHARY VS	// 0 //	
293	D-WP(C)/43926/2025	BHASKAR PRADHAN VS STATE OF ODISHA	SWAPNA KUMAR OJHA VS	// 0 //	
294	D-WP(C)/43927/2025	SANATAN JENA VS STATE OF ODISHA	DEBASIS SAHOO VS	// 0 //	
295	D-WP(C)/43929/2025	NANDANANDAN RATH	SWAPNA KUMAR OJHA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
296	D-WP(C)/43932/2025	UMESH CHANDRA BEHERA	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
297	D-WP(C)/43934/2025	NIRANJAN KAR	MANOJ PANIGRAHI	//	AOR20220001736C202500098
		VS	VS	()	
		STATE OF ODISHA		//	
298	D-WP(C)/43935/2025	DURGA MADHAB SAHOO	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
299	D-WP(C)/43936/2025	PAPU SAHOO	AMITAV TRIPATHY	//	AOD20230000737C202500091
		VS	VS	()	
		STATE OF ODISHA		//	
300	D-WP(C)/43937/2025	SUJIT KUMAR DAS	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
301	D-WP(C)/43938/2025	DR.SUNIL KUMAR SAHU	UMAKANT SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
302	D-WP(C)/43939/2025	BINATI PANDA	SUBHADUTTA ROURTRAY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
303	D-WP(C)/43940/2025	M/S. STEEL AUTHORITY OF INDIA LTD., ROURKELAPRATIK DASH		//	
		VS	VS	()	
		A.K.CHAKRABORTY		//	
304	D-WP(C)/43943/2025	BIJAY PATTANAYAK	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
305	D-WP(C)/43944/2025	SURENDRA BEHERA	SWAPNA KUMAR OJHA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
306	D-WP(C)/43945/2025	NANDALA KANUNGO	SWAPNA KUMAR OJHA	//	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
307	D-WP(C)/43946/2025	STATE OF ODISHA ARUNDHATI SAHOO VS	ASHWINI KUMAR DAS VS	// // 0	
308	D-WP(C)/43948/2025	STATE OF ODISHA BHABANI SANKAR DAS VS	SWAPNA KUMAR OJHA VS	// // 0	
309	D-WP(C)/43950/2025	STATE OF ODISHA PARAMESWARA BHOI VS	SWAPNA KUMAR OJHA VS	// // 0	
310	D-WP(C)/43951/2025	STATE OF ODISHA GOUTAM BUDHA NURSING AND PARAMEDICAL SCHOOL, Bhubaneswar VS	DEBIPRASAD SALEK, SPURI VS	// // 0	
311	D-WP(C)/43952/2025	STATE OF ODISHA BISHNU PRIYA SINGH VS	AMBIKA PRASAD RAY VS	// // 0	
312	D-WP(C)/43953/2025	STATE OF ODISHA ODISHA GRAMEEN BANK, GANDAMUNDA BRANCH, BBSR VS	DEBIPRABINDA MOHANTY VS	// // 0	
313	D-WP(C)/43954/2025	THE SECY, OFFICE OF THE INSURANCE OMBUDSMAN, BBSR M/S POOJA STONE CRUSHER VS	SIDDHANT SARANGI VS	// // 0	AOD20250000975C202500025
314	D-WP(C)/43955/2025	EXECUTIVE ENGINEER (ELECT) TPCODL SATYABHAMA BISWAL VS	TRILOCHAN PANIGRAHI VS	// // 0	
315	D-WP(C)/43957/2025	STATE OF ODISHA RAMESH CHANDRA DORA VS	TANMAY MISHRA VS	// // 0	
316	D-WP(C)/43958/2025	STATE OF ODISHA JAGANNATH BEHERA VS	PRADEEP KUMAR MAHAPATRA VS	// // 0	
317	D-WP(C)/43959/2025	STATE OF ODISHA DOLAGOBINDA BARIK VS	TANMAY MISHRA VS	// // 0	
		THE REGISTRAR (ADMINISTRATION), HIGH COURT OF ORISSA, CUTTACK		//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
318	D-WP(C)/43960/2025	SARAT CHANDRA BAROI VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //	
319	D-WP(C)/43961/2025	PRADIPTA KUMAR SWAIN VS STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
320	D-WP(C)/43962/2025	LALITA SAHU VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
321	D-WP(C)/43964/2025	PRAMILA DAS VS THE STATE OF ODISHA	SUBHENDU KUMAR NAYAK VS	// 0 //	
322	D-WP(C)/43965/2025	M/S. KASHVI POWER AND STEEL PVT. LTD., BBSR VS STATE OF ODISHA	TANMAY MISHRA VS	// 0 //	
323	D-WP(C)/43966/2025	SK.NASAR AHAMAD VS STATE OF ODISHA	AYODHYA NATH LENKA VS	// 0 //	
324	D-WP(C)/43968/2025	SUMITRA BHOI VS STATE OF ODISHA	NIRANJAN PANDA VS	// 0 //	
325	D-WP(C)/43969/2025	JAKUB BARIK VS UNION OF INDIA	BISWABIHARI MOHANTY VS	// 0 //	AOR20220001789C202500011
326	D-WP(C)/43970/2025	SMRUTI SUCHARITA SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //	
327	D-WP(C)/43971/2025	NIRANJAN PATTANAİK VS SECY, NAYAGARH DISTRICT CENTRAL CO-OPERATIVE BANK LTD, SINDURIA, NAYAGARH/	UMAKANT SAHOO VS	// 0 //	
328	D-WP(C)/43972/2025	AMARENDRA SUBUDHI VS STATE OF ODISHA	KURESH PRASAD DASH VS	// 0 //	AOR20220001390C202500068
329	D-WP(C)/43973/2025	CITIZENS ACTION FORUN, BBSR	SUPRIYA PATRA	//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/43974/2025	SURENDRANATH TRIPATHY	PRATAP KUMAR MOHANTY	//	AOD20230001254C202500004
		VS	VS	()	
		COMMISSIONER CUM PRINCIPAL SECRETARY, GOVT OF ODISHA		//	
331	D-WP(C)/43975/2025	KAMAL KUMARI DEVI	MIHIR SEKHAR SAHOO	//	
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/43976/2025	JYOTIRANJAN PRADHAN	RATIKANTA MOHAPATRA	//	
		VS	VS	()	
		PRINCIPAL SECY, SCHOOL AND MASS EDUCATION, BBSR		//	
333	D-WP(C)/43977/2025	TUSHAR RANJAN MALLIK	BIDYADHAR MANSING	//	
		VS	VS	()	
		BOARD OF SECONDARY EDUCATION, ODISHA, CUTTACK		//	
334	D-WP(C)/43978/2025	NAMITA SETHI	DIPTI RANJAN MOHAPATRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/43980/2025	RAJA KUMAR PRADHAN	LAMBODOR ACHARI	//	AOR20220001586C202500083
		VS	VS	()	
		COMMISSIONER OF CT AND GST		//	
336	D-WP(C)/43981/2025	AHALYA PANDA @ MITARANI PANDA	JYOTI RANJAN BEHERA	//	AOR20220001586C202500085
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/43982/2025	HEMANTA KUMAR MOHARANA	LAXMIKANTA MOHANTY	//	
		VS	VS	()	
		STATE OF ODISHA		//	
338	D-WP(C)/43983/2025	SANJUKTA MALLICK	SIDHARTHA SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/43985/2025	SARASWATI MAHILA MAHASANGHA, BHADRAK	MD. GOLAM MADANI	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/43986/2025	BALA KRISHNA MISHRA	LAXMIKANTA MOHANTY	//	
		VS	VS	()	

ORISSA HIGH COURT**FILING REPORT AS ON :24/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
341	D-WP(C)/43989/2025	STATE OF ODISHA KRUSHNA CHANDRA KHUNTIA VS INCOME TAX OFFICER, PURI	PRAKASH KUMAR JENA VS	// // 0 //	
342	D-WP(C)/43990/2025	KISHORE CHANDRA PANDA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
343	D-WP(C)/43991/2025	ASHUTOSH TRIPATHY VS VICE-CHANCELLOR, BIJU PATNAIK UNIVERSITY OF TECHNOLOGY (BPUT), SUNDARGARH//	SANJAY KUMAR DAS VS	// 0 //	
344	D-WP(C)/43992/2025	DURGA PRASAD TRIPATHY VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
345	D-WP(C)/43994/2025	NIRANJAN PANDA VS EMPLOYEES PROVIDENT FUND ORGANIZATION, BBSR	PRONoy MOHANTY VS	// 0 //	
346	D-WP(C)/43996/2025	RADHAKANTA MISHRA VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //	
347	D-WP(C)/44001/2025	BHOLANATH PANDA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
348	D-WP(C)/44002/2025	SESHADEV KAR VS STATE OF ODISHA	AMIYA KUMAR MOHANTY VS	// 0 //	
349	D-WP(C)/44004/2025	SUDHANSU SEKHAR PATRA VS STATE OF ODISHA	BIDYALOK MOHAPATRA VS	// 0 //	
350	D-WP(C)/44006/2025	NALINIKANTA PATTANAIAK VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// 0 //	
351	D-WP(C)/44008/2025	BANCHHANIDHI MISHRA VS STATE OF ORISSA	DEBENDRANATH MISRA VS	// 0 //	

ORISSA HIGH COURT**FILING REPORT AS ON :24/10/2025**

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
352	D-WP(C)/44009/2025	BASANTI MEHER VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
353	D-WP(C)/44011/2025	BIPIN BIHARI NAYAK VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// 0 //	
354	D-WP(C)/44013/2025	MOHAMMAD ASIF VS STATE OF ODISHA	ISRAIL KHAN VS	// 0 //	
355	D-WP(C)/44014/2025	AMRIT PRASAD MISHRA VS CHAIRMAN S.T.A, ODISHA CUTTACK	RABI NARAYAN MISHRA VS	// 0 //	
356	D-WP(C)/44016/2025	NISHIPRAVA BEURA VS STATE OF ORISSA	DEBENDRANATH MISRA VS	// 0 //	
357	D-WP(C)/44017/2025	BENUDHAR PRADHAN VS STATE OF ODISHA	AMITABH MISHRA VS	// 0 //	
358	D-WP(C)/44018/2025	SASHIKALA MALLIK VS STATE OF ODISHA	SANDEEP RATH VS	// 0 //	
359	D-WP(C)/44021/2025	P.PRABHAKAR PATRO VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// 0 //	
360	D-WP(C)/44022/2025	URMILA PRADHAN VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
361	D-WP(C)/44023/2025	RAMA RAMAN PANDA VS STATE OF ODISHA	PRASANNA KUMAR RATH VS	// 0 //	
362	D-WP(C)/44024/2025	RAMA RAGHABA PATRO VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
363	D-WP(C)/44025/2025	M/S MADHAB ENGINEERING WORKS, MAYURBHANNIRANJAN LENKA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
364	D-WP(C)/44026/2025	COLLECTOR AND DIST. MAGISTRATE, MAYURBHANJ MOHAN SUNDAR MOHANTA	DURGESH NARAYAN RATH	//	
		VS	VS	()	
365	D-WP(C)/44027/2025	STATE OF ODISHA BABITANJALI MISHRA	PRATIK DASH	//	
		VS	VS	()	
366	D-WP(C)/44028/2025	STATE OF ODISHA SURENDRA KUMAR SAHOO	JAGAMOHAN PATTANAIAK	//	AOR20220001586C202500082
		VS	VS	()	
367	D-WP(C)/44029/2025	STATE OF ODISHA CHANDRAHASYA SHIKA	GYANA RANJAN SETHI	//	
		VS	VS	()	
368	D-WP(C)/44030/2025	STATE OF ODISHA RAJENDRA PATRA	BINAYA KUMAR MOHANTY	//	
		VS	VS	()	
369	D-WP(C)/44031/2025	STATE OF ODISHA BIJAYALAXMI ROULA	SANTOSH KUMAR MAHANTY	//	AOD20240000242C202500251
		VS	VS	()	
370	D-WP(C)/44032/2025	STATE OF ODISHA MALAYA KUMAR PARIDA	DEBA PRASAD MISHRA	//	AOD20240000116C202500012
		VS	VS	()	
371	D-WP(C)/44033/2025	STATE OF ODISHA SULAGNA PANIGRAHY	GYANA RANJAN SETHI	//	
		VS	VS	()	
372	D-WP(C)/44034/2025	STATE OF ODISHA BAISAKHI MURMU	SATYABRATA DASH	//	
		VS	VS	()	
373	D-WP(C)/44035/2025	STATE OF ODISHA RAJARAM CHOUDHURY	BINAYA KUMAR MOHANTY	//	
		VS	VS	()	
374	D-WP(C)/44036/2025	STATE OF ODISHA Pratap Sarkar	MADHUSMITA KANUNGO	//	AOD20240000479C202500008
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
375	D-WP(C)/44037/2025	Branch Manager Bank of Baroda P. SIVAPRASAD RAO VS STATE OF ODISHA	BINAYA KUMAR MOHANTY VS	// // ()	
376	D-WP(C)/44039/2025	JANAKI BISWAL VS STATE OF ODISHA	BISWAJIT PASAYAT VS	// // ()	
377	D-ABLAPL/32789/2025	SUDHIR CHANDRA PATTNAIK VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	KHURDA MODEL /445 /2025 ()	
378	D-ABLAPL/32791/2025	SHANKAR SAHU VS STATE OF ODISHA	KEDAR CHANDRA BEHERA VS	PATTAPUR (DIGAPAHANDI) /469 /2025 ()	
379	D-ABLAPL/32794/2025	MAHANTA SACHIDANANDA DAS VS STATE OF ODISHA	KARTIK CHANDRA TRIPATHY VS	PATTAPUR (DIGAPAHANDI) /467 /2025 ()	
380	D-ABLAPL/32795/2025	BIPIN BIHARI SETHY VS STATE OF ODISHA	BISWARANJAN DALAI VS	ERASAMA /358 /2025 ()	AOR20220003722C202500225
381	D-ABLAPL/32797/2025	RANJIT PALEI VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BADACHANA /179 /2025 ()	AOD20220004576C202500052
382	D-ABLAPL/32799/2025	ASHOK SAGAR VS STATE OF ODISHA	AMIT KUMAR SAHU VS	NARAYANPATNA /54 /2025 ()	
383	D-ABLAPL/32800/2025	BAIDYA HARIJAN VS STATE OF ODISHA	PRANAYA KUMAR MAHARAJ VS	B.SINGHPUR /131 /2025 ()	
384	D-ABLAPL/32801/2025	ASISH HARIJAN VS STATE OF ODISHA	PRANAY KUMAR MAHARAJ VS	B.SINGHPUR /131 /2025 ()	
385	D-ABLAPL/32805/2025	RASMIRANJAN DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MARSHAGHAI /315 /2025 ()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-ABLAPL/32806/2025	BHARAT BEHERA VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	CAPITAL P.S. /617 /2025 () //	
387	D-ABLAPL/32807/2025	BISWAJIT SETHY VS STATE OF ODISHA	SMRUTI RANJAN DASH VS	BADAMBADI /428 /2025 () //	
388	D-ABLAPL/32809/2025	GOBINDA SAMAL VS STATE OF ODISHA	DEEPAK KU SAHOO VS	BADACHANA /371 /2025 () //	
389	D-ABLAPL/32810/2025	RANJIT SUNA VS STATE OF ODISHA	DEBIDUTTA MOHAPATRA VS	BOLANGIR TOWN /592 /2025 () //	AOD20220004576C202500053
390	D-ABLAPL/32811/2025	SATYABHAMA DAS VS STATE OF ODISHA	DEEPAK KU SAHOO VS	NIKIRAI /369 /2025 () //	
391	D-ABLAPL/32812/2025	TAPAN BHOI VS STATE OF ODISHA	ACHYUTANANDA PATTANAİK VS	TOMANDO /310 /2025 () //	
392	D-ABLAPL/32813/2025	SAMIR JENA VS STATE OF ODISHA	BIKASH CHANDRA PARIJA VS	BINJHARPUR /410 /2025 () //	
393	D-ABLAPL/32814/2025	JAGABANDHU BEHURIA @ BEHURA VS STATE OF ODISHA	PRONoy MOHANTY VS	PIPLI /648 /2025 () //	
394	D-ABLAPL/32815/2025	JAGAN SAHOO VS STATE OF ODISHA	SAPAN KUMAR LENKA VS	BENTKAR (42 MOUZA) UPD CUTTACK /282 /2025 () //	
395	D-ABLAPL/32816/2025	SK. NASIMUDDIN @ SK. MISIM VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BASTA /259 /2025 () //	
396	D-ABLAPL/32817/2025	NIRANJAN GIRI VS STATE OF ODISHA	SATYAJIT MOHAPATRA (2) VS	/ /0 () //	
397	D-ABLAPL/32818/2025	SK. NASIMUDDIN @ SK. MISIM	JAYANTA KUMAR MAJHI	BASTA /249 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
398	D-ABLAPL/32819/2025	SK. NASIMUDIN @ SK. MISIM	JAYANTA KUMAR MAJHI	BASTA /248 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
399	D-ABLAPL/32822/2025	SAHADATUN BIBI @ SONI BIBI	SURESH KUMAR JENA	PURUNABAZAR /250 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
400	D-ABLAPL/32823/2025	RAJID KHAN	ARIJEET MISHRA	GHASIPURA /349 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
401	D-ABLAPL/32824/2025	UDDHABA BAGARTTI	SURESH KUMAR JENA	TARBHA /271 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
402	D-ABLAPL/32825/2025	NILAMANI BISWAL	AJIT KUMAR RAUT	NANDIPADA /309 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
403	D-ABLAPL/32831/2025	AJIT KU. SENAPATI @ AJIT SENAPATI	SANJIT MISHRA	BASELI SAHI PS /218 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
404	D-ABLAPL/32835/2025	AKASH GOUDA	SOUBHAGYA KUMAR DASH	PURUSHOTTAMPUR /669 /2025	AOR20220001631C202500289
		VS	VS	()	
		STATE OF ODISHA		//	
405	D-ABLAPL/32836/2025	MANINATHA @ MANICHARAN JENA	SOUBHAGYA KUMAR DASH	NANDIPADA /308 /2025	AOR20220001631C202500290
		VS	VS	()	
		STATE OF ODISHA		//	
406	D-ABLAPL/32837/2025	SOMANATH NAHAK	BISWABHUSAN DAS	PARADEEP LOCK /323 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
407	D-ABLAPL/32838/2025	MANTU @ BISAMITRA DALEI @ DALAI	ANIRUDHA DAS	PUINTALA /276 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
408	D-ABLAPL/32839/2025	ASHOK KUMAR ROUL	PRADEEP KUMAR PARIDA	/ /0	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-ABLAPL/32841/2025	STATE OF ODISHA IMRAN KHAN VS	SK. ZAFARULLA VS	// ORIENT /172 /2025 ()	
410	D-ABLAPL/32843/2025	STATE OF ODISHA CHANDAN YADAV VS	RAMESH CHANDRA MAHARANA VS	// //0 ()	
411	D-ABLAPL/32849/2025	CBI PRIYANSHU BARIK @ PRIYANSU BARIK VS	NIRAJ KUMAR SETHI VS	// MAHABIROD /61 /2025 ()	
412	D-ABLAPL/32851/2025	STATE OF ODISHA SABITRI HARICHANDAN VS	SAROJ KUMAR DASH VS	// NIRAKARPUR /266 /2025 ()	
413	D-ABLAPL/32856/2025	STATE OF ODISHA BAIKUNTHA NAIK VS	KULDEEP MOHANTY VS	// KAPTIPADA /134 /2025 ()	AOD20240000012C202500245
414	D-ABLAPL/32858/2025	STATE OF ODISHA ABAL @ DEEPAK DAS VS	JAYANTA KUMAR MAJHI VS	// REMUNA /162 /2025 ()	
415	D-ABLAPL/32862/2025	STATE OF ODISHA SUBASH CHANDRA PANDA VS	TANMAYA KUMAR MOHANTY VS	// BALIANTA P.S. /445 /2025 ()	
416	D-ABLAPL/32863/2025	STATE OF ODISHA SANATAN JENA @ SANYASI JENA VS	JAYANTA KUMAR MAJHI VS	// BASTA /372 /2025 ()	
417	D-ABLAPL/32865/2025	STATE OF ODISHA ROHIT KUMAR MUDULI VS	GOUTAM KUMAR ACHARYA VS	// TIRTOL /540 /2025 ()	
418	D-ABLAPL/32868/2025	STATE OF ODISHA ANIL JENA VS	JUGALA KISHORE PANDA VS	// MAHABIROD /127 /2025 ()	
419	D-ABLAPL/32869/2025	STATE OF ODISHA SAMUEL TOPNO VS	PRATAP KUMAR NAYAK VS	// LAHUNIPADA /231 /2025 ()	
		STATE OF ODISHA		//	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-ABLAPL/32872/2025	JEEVANJYOTI GAJENDRA @ SAGAR GAJENDRA VS STATE OF ODISHA	AMITAV TRIPATHY VS	NAYAGARH SADAR /255 /2025 () //	
421	D-ABLAPL/32873/2025	PRASANNA KUMAR NAYAK @ BILLU VS STATE OF ODISHA	DURGADATTA MOHAPATRA VS	LAHUNIPADA /231 /2025 () //	
422	D-ABLAPL/32875/2025	ASHISH KUMAR RAM VS STATE OF ODISHA	KULDEEP MOHANTY VS	PLANTSITE /668 /2025 () //	AOD20240000012C202500246
423	D-ABLAPL/32884/2025	DIGAMBAR PRADHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	Maitri Vihar PS /425 /2025 () //	
424	D-ABLAPL/32885/2025	ANJAN MALLICK VS STATE OF ODISHA	ANUGRAHA NARAYAN SAMANTRAY VS	ABHAYACHANDPUR /169 /2025 () //	
425	D-ABLAPL/32886/2025	LOKANATH DAS VS STATE OF ODISHA	SANTOSH CHANDRA ATABUDHI VS	BHARATPUR PS /291 /2025 () //	
426	D-ABLAPL/32887/2025	SATYA NARAYAN BISWAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	Maitri Vihar PS /425 /2025 () //	
427	D-ABLAPL/32888/2025	SANJAY MANDAL VS STATE OF ODISHA	MILTON DAS VS	LAXMISAGAR P.S. /497 /2023 () //	
428	D-ABLAPL/32889/2025	BIMALA PRADHAN VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	Maitri Vihar PS /425 /2025 () //	
429	D-ABLAPL/32890/2025	BISHWAJINI BISWAL VS STATE OF ODISHA	ALOK KUMAR MOHAPATRA VS	Maitri Vihar PS /425 /2025 () //	
430	D-ABLAPL/32893/2025	KAILASH SASMAL VS STATE OF ODISHA(VIG.)	ASHWINI KUMAR DAS VS	BHUBANESWAR VIGILANCE /34 /2017 () //	
431	D-ABLAPL/32900/2025	SURESH KUMAR DAS	SUKANTA KUMAR NAYAK	BARANGA /557 /2025	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/32901/2025	SAI SWARUP MOHANTY	AMLAN SHAKTI PAUL	KUMBHARAPARA /369 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/32905/2025	SITA JENA	LALITENDU MISHRA	BALIANTA P.S. /490 /2025	AOR20220001610C202500071
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/32906/2025	AKBAR HARIJAN @ AKBAR TANDI @ AKBAR SAGAR	AKSHAYA KUMAR SAHOO	BODEN /248 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/32909/2025	RAHUL NAYAK	ABINASH ACHARYA	LAXMISAGAR P.S. /507 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/32910/2025	RAJA @ BIKASH NARAYAN SAHOO	BIBHUTI BHUSAN SWAIN	TALCHER TOWN /1181 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/32911/2025	AKASH KUMAR NAYAK	ABHAS MOHANTY	DAMANJODI /132 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/32913/2025	PRASAD PARIDA	ABIT SAHU	DELANGA /351 /2025	AOD20230001163C202500007
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/32917/2025	NIHAR RANJAN BEHERA	DEEPAK KU SAHOO	MARSHAGHAI /315 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/32921/2025	LAMBU PINGUA @ CHANDRAMANI DANGILI	PRASANT KUMAR BARIK	BHADRAK RURAL /649 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/32925/2025	DEBENDRA KUMAR BAG	BIJAYA KUMAR RAGADA	JEYPORE MAHILA /139 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/32927/2025	KANCHAN BALA PRADHAN	DEEPAK RANJAN PARIDA	BARIPADA TOWN /686 /2024	
		VS	VS	()	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/32928/2025	STATE OF ODISHA SUBASH CHANDRA BEHERA VS	RASHMIKANTA MAHALIK VS	// KONARK /205 /2025 ()	
444	D-ABLAPL/32930/2025	STATE OF ODISHA UMMA SANKAR LIMA VS	RAJLAXMI BISWAL VS	// PARLAKHEMUNDI /277 /2025 ()	
445	D-ABLAPL/32932/2025	STATE OF ODISHA JAMUNA JENA VS	SATYA NARAYAN MISHRA 4 VS	// NAIKANI-DIHI /224 /2025 ()	AOR20220001615C202500203
446	D-ABLAPL/32933/2025	STATE OF ODISHA SANTOSH KUMAR SAHU VS	BHARATI DASH VS	// BADMAL /310 /2025 ()	
447	D-ABLAPL/32935/2025	STATE OF ODISHA SITA MANIA @ MAMATA MANIA VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /84 /2023 ()	
448	D-ABLAPL/32936/2025	STATE OF ODISHA SADHU CHARAN BARIK VS	GOPAL KRUSHNA ACHARYA VS	// KHANTAPADA /277 /2025 ()	AOR20250000889C202500009
449	D-ABLAPL/32938/2025	STATE OF ODISHA ABHISEK BEHERA VS	GOURI MOHAN RATH VS	// BHANJPUR /313 /2025 ()	
450	D-ABLAPL/32941/2025	STATE OF ODISHA TAPAN KUMAR PARIDA VS	JYOTIRMAYA SAHOO VS	// NIRAKARPUR /256 /2025 ()	
451	D-ABLAPL/32943/2025	STATE OF ODISHA SARBESWAR PARIDA VS	JYOTIRMAYA SAHOO VS	// BEGUNIA P.S. /84 /2023 ()	
452	D-ABLAPL/32945/2025	STATE OF ODISHA CHANDRA SEKHAR MAHAPATRO VS	KARTIK CHANDRA TRIPATHY VS	// PATTAPUR (DIGAPAHANDI) /467 /2025 ()	
453	D-ABLAPL/32946/2025	STATE OF ODISHA ARAKHITA BEHERA VS STATE OF ODISHA	DILLIP KUMAR MOHANTY VS	// / 0 () //	

ORISSA HIGH COURT

FILING REPORT AS ON :24/10/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/32948/2025	G. SURYANARAYANA REDDY VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHATRAPUR /658 /2025 () //	
455	D-ABLAPL/32953/2025	KRRIS SAHU VS STATE OF ODISHA	JAYDEEP PAL VS	SUNDARGARH TOWN /263 /2025 () //	
456	D-ABLAPL/32956/2025	SANJUKTA SHARMA VS STATE OF ODISHA	PRASANTA KUMAR NANDA VS	CHANDRASEKHARPUR /669 /2025 () //	
457	D-ABLAPL/32957/2025	DEVID KUMBHAR @ DEVIT KUMBHAR VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BRAJARAJNAGAR /198 /2025 () //	
458	D-ABLAPL/32959/2025	PRAMOD KUMAR PATRA VS STATE OF ODISHA	SATYA SMRUTI MOHANTY VS	/ /0 () //	

ORISSA HIGH COURT

MISC CASES FILED on :24/10/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-FA/71/1990 FA/71/1990	NARAYAN MOHARANAandORS MP	M/S JAGAJIBAN PRADHAN	104/2025
2	D-JCRLA/27508/2024 JCRLA/149/2024	BUDU BAGH MP	M/s DEEPAK RANJAN MISHRA, K.N. SAHOO, A. MISHRA, L. MISHRA	346/2025
3	D-JCRLA/27508/2024 JCRLA/149/2024	BUDU BAGH MP	M/s DEEPAK RANJAN MISHRA, K.N. SAHOO, A. MISHRA, L. MISHRA	347/2025
4	D-JCRLA/14040/2025 JCRLA/60/2025	JAYANTA NAYAK MP	ANITA SAHOO	348/2025
5	D-CONTC/33501/2024 CONTC/5962/2024	GURU PRASAD PRUSTY MP		401/2025
6	D-CONTC/41088/2025 CONTC/ /	MOHAN CHARAN MALLICK MP	CHANDAN KUMAR SAHOO	402/2025
7	D-CONTC/41094/2025 CONTC/ /	DHARANIDHAR DAS MP	CHANDAN KUMAR SAHOO	403/2025
8	D-RVWPET/43967/2025 RVWPET/ /	DIBAKAR PATTANAIAK MP	ATUL TRIPATHY	407/2025
9	D-RPFAM/39389/2025 RPFAM/312/2025	PRAMOD BEHERA@PRAMOD KUMAR BEHERA MP	HEERAWANI SANKAR PANIGRAHI	490/2025
10	D-RPFAM/40991/2025 RPFAM/ /	RAMIYA RANJAN DASH MP	SUSANTA KUMAR NAYAK	491/2025
11	D-RPFAM/43900/2025 RPFAM/ /	NIHAR RANJAN PRADHAN MP	ARUN KUMAR NAYAK	492/2025
12	D-RPFAM/43956/2025 RPFAM/ /	GIRISH SAHU MP	ADHIRAJ MOHANTY	493/2025
13	D-RPFAM/44000/2025 RPFAM/ /	KRUSHNA CHANDRA DASH MP	BIPLAB KUMAR DASH	494/2025
14	D-RPFAM/44000/2025 RPFAM/ /	KRUSHNA CHANDRA DASH MP	BIPLAB KUMAR DASH	495/2025
15	D-MATA/43793/2025 MATA/ /	SUBHRANSU SEKHAR SAHOO MP	BIDYALOK MOHAPATRA	595/2025
16	D-MATA/43793/2025 MATA/ /	SUBHRANSU SEKHAR SAHOO MP	BIDYALOK MOHAPATRA	596/2025
17	D-MATA/44019/2025 MATA/ /	ARATI MUDULI MP	JAYADEBA BEHERA	597/2025
18	D-FAO/40612/2025 FAO/467/2025	DIPAK RANJAN MOHANTY MP	DEBASISH PATNAIK	923/2025
19	D-FAO/43473/2025 FAO/468/2025	GAJENDRA KUMAR SINGH MP	SUNKURU SUDHAKAR RAO(SR. ADV.)	924/2025
20	D-FAO/456/2023 FAO/456/2023	MANAGER (LEGAL), M/S. ORIENTAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	925/2025
21	D-FAO/456/2023 FAO/456/2023	MANAGER (LEGAL), M/S. ORIENTAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	926/2025
22	D-FAO/456/2023 FAO/456/2023	MANAGER (LEGAL), M/S. ORIENTAL INSURANCE CO. LTD. MP	PRASANTA KUMAR MAHALI	927/2025
23	D-FAO/43898/2025 FAO/ /	THE MANAGER, LEGAL (CLAIMS), M/S. MAADHVI GENERAL INSURANCE COMPANY LTD., BBSR MP	ADAM KUMAR	928/2025
24	D-BLAPL/32844/2025 BLAPL/ /	B. SHIBA PATRA MP	TAPAN KUMAR BISWAL	1053/2025
25	D-CRLREV/32792/2025 CRLREV/ /	SIMANCHAL MANDAL MP	MANAS PATI	1187/2025
26	D-CRLREV/32792/2025	SIMANCHAL MANDAL	MANAS PATI	

	CRLREV/ /	MP		1188/2025
27	D-CRLREV/32828/2025	GOURISH KUMAR KULESIKA	ARJUNA CHARANA BEHERA	
	CRLREV/ /	MP		1189/2025
28	D-CRLREV/32828/2025	GOURISH KUMAR KULESIKA	ARJUNA CHARANA BEHERA	
	CRLREV/ /	MP		1190/2025
29	D-CRLREV/32833/2025	SUBASH JANI	AMULYA RATNA PANDA	
	CRLREV/ /	MP		1191/2025
30	D-CRLREV/32840/2025	BISWANATH JENA	DEBASNAN DAS	
	CRLREV/ /	MP		1192/2025
31	D-CRLREV/31457/2025	DAMODAR NAIK	BHABANI SHANKAR DASPARIDA	
	CRLREV/ /	MP		1193/2025
32	D-CRLREV/32855/2025	CHHABI NAIK	PRAKASH KUMAR SAMAL	
	CRLREV/ /	MP		1194/2025
33	D-CRLREV/32908/2025	DR. SATYA RANJAN NANDA	SURYAKANTA DWIBEDI	
	CRLREV/ /	MP		1195/2025
34	D-CRLREV/32908/2025	DR. SATYA RANJAN NANDA	SURYAKANTA DWIBEDI	
	CRLREV/ /	MP		1196/2025
35	D-CRLREV/32919/2025	PAWAN KUMAR AGRAWALA	BIJAYA KUMAR RAGADA	
	CRLREV/ /	MP		1197/2025
36	D-RSA/43836/2025	SAROJ KUMAR MOHANTY	MANMAYA KUMAR DASH	
	RSA/ /	MP		1475/2025
37	D-RSA/36153/2025	MAMATA PANDA	KSHIROD KUMAR ROUT	
	RSA/ /	MP		1476/2025
38	D-RSA/80/2009	JAYPAL SINGH	M/S.S.K.NAYAK	
	RSA/80/2009	MP		1477/2025
39	D-RSA/43947/2025	BIGHNESWAR PADHI	SATYAJIT MAHAPATRA	
	RSA/ /	MP		1478/2025
40	D-CMP/43837/2025	JAMMULA SIVA SANKAR	ABHISHEK DASH	
	CMP/ /	MP		1767/2025
41	D-CMP/43905/2025	SUKANTI LATA ROUT	AMIT PRASAD BOSE	
	CMP/ /	MP		1768/2025
42	D-CMP/43941/2025	KUNI NAYAK	TRILOCHAN PANIGRAHI	
	CMP/ /	MP		1769/2025
43	D-CMP/44007/2025	AMARNATH PUJARI	TUNA SAHU	
	CMP/ /	MP		1770/2025
44	D-ABLAPL/27681/2025	SUDARSAN JENA @ SUDAR JENA		
	ABLAPL/10754/2025	MP		1928/2025
45	D-ABLAPL/18596/2025	MEHTA AMAN MALAY		
	ABLAPL/7523/2025	MP		1929/2025
46	D-ABLAPL/22350/2025	KUNILATA ROUT	BIPIN KUMAR NAYAK	
	ABLAPL/8919/2025	MP		1930/2025
47	D-ABLAPL/3830/2025	JADABANANDA MALLICK		
	ABLAPL/1527/2025	MP		1931/2025
48	D-ABLAPL/27634/2025	RANJAN @ SOUMYARANJAN BUDEK		
	ABLAPL/10905/2025	MP		1932/2025
49	D-ABLAPL/29781/2025	SIPUN BEHERA		
	ABLAPL/11507/2025	MP		1933/2025
50	D-ABLAPL/30820/2025	TRIVENI @ TRIBENI SAHU	SAILABALA JENA	
	ABLAPL/11841/2025	MP		1934/2025
51	D-ABLAPL/28335/2025	PRATAP SINGH		
	ABLAPL/11069/2025	MP		1935/2025
52	D-MACA/43327/2025	D.M.,M/S. UNITED INDIA INSURANCE CO. LTD.	BIDDYOTTAM CHAPATRA	
	MACA/ /	MP		2463/2025
53	D-MACA/43327/2025	D.M.,M/S. UNITED INDIA INSURANCE CO. LTD.	BIDDYOTTAM CHAPATRA	
	MACA/ /	MP		2464/2025
54	D-MACA/40369/2025	M/S. UNITED INDIA INSURANCE CO. LTD.	SOMNATH ROY	
	MACA/1126/2025	MP		2465/2025
55	D-MACA/43871/2025	RUPESH KUMAR AGARWAL	SANJIT MISHRA	
	MACA/ /	MP		2466/2025
56	D-MACA/41114/2025	MANAGER LEGAL(CLAIMS), CHOLAMANDAPAM GENERAL INSURANCE COMPANY LTD., BBSR	DANAM KIGEN	
	MACA/ /	MP		2467/2025
57	D-MACA/41118/2025	MANAGER LEGAL (CLAIMS), CHOLAMANDAPAM GENERAL INSURANCE COMPANY LTD., BBSR	DANAM KIGEN	
	MACA/ /	MP		2468/2025

58	D-MACA/41119/2025 MACA/ /	MANAGER LEGAL(CLAIMS), CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD., BBSR MP	2469/2025
59	D-MACA/41123/2025 MACA/ /	MANAGER LEGAL(CLAIMS), CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD., BBSR MP	2470/2025
60	D-MACA/41124/2025 MACA/ /	MANAGER LEGAL (CLAIMS), CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD., BBSR MP	2471/2025
61	D-MACA/41126/2025 MACA/ /	MANAGER LEGAL(CLAIMS), CHOLAMANDALAM GENERAL INSURANCE COMPANY LTD., BBSR MP	2472/2025
62	D-MACA/564/2009 MACA/564/2009	N.I.A.CO.LTD MP	2473/2025
63	D-MACA/43897/2025 MACA/ /	M/S. CHOLAMANDALAM GENERAL INSURANCE COI LTD., BBSR MP	2474/2025
64	D-MACA/43899/2025 MACA/ /	MANAGER LEGAL, LIBERTY GENERAL INSURANCE LTD. MP	2475/2025
65	D-MACA/43901/2025 MACA/ /	THE DIVISIONAL MANAGER, LEGAL T.P. CHOLAMANDALAM HDI GENERAL INSURANCE COMPANY LTD. MP	2476/2025
66	D-MACA/43906/2025 MACA/ /	BASUDEB NAIK MP	KALPATARU PANIGRAHI 2477/2025
67	D-MACA/43998/2025 MACA/ /	AISURYA BAL MP	BISWAJIT MOHANTY 2478/2025
68	D-MACA/43998/2025 MACA/ /	AISURYA BAL MP	BISWAJIT MOHANTY 2479/2025
69	D-MACA/43998/2025 MACA/ /	AISURYA BAL MP	BISWAJIT MOHANTY 2480/2025
70	D-MACA/43998/2025 MACA/ /	AISURYA BAL MP	BISWAJIT MOHANTY 2481/2025
71	D-CRLA/32775/2025 CRLA/ /	SUSANTA SABAR MP	BIRAJA PRASANNA DAS 2885/2025
72	D-CRLA/32775/2025 CRLA/ /	SUSANTA SABAR MP	BIRAJA PRASANNA DAS 2886/2025
73	D-CRLA/595/2023 CRLA/595/2023	PRUTHWIRAJ LENKA MP	SARADA PRASAD DASH, BIJAY UPADHYAY 2887/2025
74	D-CRLA/554/2013 CRLA/554/2013	AKSHAYA K.NAYAK MP	M/S.SMRUTI RN.MOHAPATRA 2888/2025
75	D-CRLA/190/2019 CRLA/190/2019	SANTOSH ROUT MP	PRAFULLA CH.BISWAL 2889/2025
76	D-CRLA/678/2017 CRLA/678/2017	BUNU@YUDHISTIR BEHERA MP	M/S.P.R.SINGH, CHITTA RANJAN PATTNAIK, S.CH.PADHI, R.DAS, K.M 2890/2025
77	D-CRLA/32896/2025 CRLA/ /	PAPU@PIMPUDI@SURESH BEHERA MP	CHITTA RANJAN PATTNAIK 2891/2025
78	D-CRLA/32896/2025 CRLA/ /	PAPU@PIMPUDI@SURESH BEHERA MP	CHITTA RANJAN PATTNAIK 2892/2025
79	D-CRLA/315/2023 CRLA/315/2023	KRUSHNA CHANDRA BISWAL MP	BIDESHI KUMAR GHADEI 2893/2025
80	D-CRLA/22166/2025 CRLA/ /	DINABANDHU @ BANDHU DEHURY MP	DURGA PRASAD PRADHAN 2894/2025
81	D-CRLA/22166/2025 CRLA/ /	DINABANDHU @ BANDHU DEHURY MP	DURGA PRASAD PRADHAN 2895/2025
82	D-CRLA/22166/2025 CRLA/ /	DINABANDHU @ BANDHU DEHURY MP	DURGA PRASAD PRADHAN 2896/2025
83	D-CRLA/21810/2025 CRLA/ /	PITAMBAR MOHAPTRA MP	DURGA PRASAD PRADHAN 2897/2025
84	D-CRLA/21810/2025 CRLA/ /	PITAMBAR MOHAPTRA MP	DURGA PRASAD PRADHAN 2898/2025
85	D-CRLA/21810/2025 CRLA/ /	PITAMBAR MOHAPTRA MP	DURGA PRASAD PRADHAN 2899/2025
86	D-CRLA/32942/2025 CRLA/ /	SASMITA DAS MP	ANANTA NARAYAN PATTANAYAK 2900/2025
87	D-CRLA/32950/2025 CRLA/ /	CHANDAN DAS MP	DEBASNAN DAS 2901/2025
88	D-CRLA/32950/2025 CRLA/ /	CHANDAN DAS MP	DEBASNAN DAS 2902/2025
89	D-CRLA/32955/2025	LELIA RANJIKAR	JYOTIRMAYA SAHOO

	CRLA/ /	MP		2903/2025
90	D-CRLA/32955/2025	LELIA RANJIKAR	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		2904/2025
91	D-CRLA/32962/2025	PADMA RANJIKAR	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		2905/2025
92	D-CRLA/32962/2025	PADMA RANJIKAR	JYOTIRMAYA SAHOO	
	CRLA/ /	MP		2906/2025
93	D-CRLMC/32787/2025	MUNTAZIR ANSARI	BIRENDRA KUMAR PARDHI	
	CRLMC/ /	MP		3081/2025
94	D-CRLMC/32796/2025	DURGA SANKAR MOHAPATRA	DEEPALI MAHAPATRA	
	CRLMC/4423/2025	MP		3082/2025
95	D-CRLMC/32796/2025	DURGA SANKAR MOHAPATRA	DEEPALI MAHAPATRA	
	CRLMC/4423/2025	MP		3083/2025
96	D-CRLMC/32808/2025	RAMESH SETHI	ASIT KUMAR JENA	
	CRLMC/ /	MP		3084/2025
97	D-CRLMC/30469/2025	CILON DAS@SILAN DAS		
	CRLMC/4224/2025	MP		3085/2025
98	D-CRLMC/32827/2025	SUNIT KUMAR BISWAL @ PAPANI	AJIT KUMAR RAUT	
	CRLMC/ /	MP		3086/2025
99	D-CRLMC/30178/2025	PRAVAT KUMAR SAHOO @ PRABHAT SAHOO @ BABU		
	CRLMC/4028/2025	MP		3087/2025
100	D-CRLMC/31100/2025	ASHOK KUMAR DAS @ ASHOK DAS		
	CRLMC/4188/2025	MP		3088/2025
101	D-CRLMC/32864/2025	ASK ENGINEERS PRIVATE LTD., BBSR	SOURAV DAS	
	CRLMC/ /	MP		3089/2025
102	D-CRLMC/32866/2025	KISHORE KUMAR MISHRA	SOUMYA MISHRA	
	CRLMC/ /	MP		3090/2025
103	D-CRLMC/32866/2025	KISHORE KUMAR MISHRA	SOUMYA MISHRA	
	CRLMC/ /	MP		3091/2025
104	D-CRLMC/23098/2025	BATA JENA		
	CRLMC/2946/2025	MP		3092/2025
105	D-CRLMC/32871/2025	PRAFULLA MAHALA @ BABA	AMIT KUMAR NATH	
	CRLMC/ /	MP		3093/2025
106	D-CRLMC/32881/2025	IBTEHAJ SAROSH	PRASANTA KUMAR SAHOO	
	CRLMC/ /	MP		3094/2025
107	D-CRLMC/32883/2025	KUNTALA PANDA	SHISHIR ROUSTRAY	
	CRLMC/ /	MP		3095/2025
108	D-CRLMC/29284/2025	SK. MONTU HOQUE		
	CRLMC/3950/2025	MP		3096/2025
109	D-CRLMC/32891/2025	PRASHANT SETHI	SURAJ MOHANTY	
	CRLMC/ /	MP		3097/2025
110	D-CRLMC/32903/2025	MANOJ REDDY@KUNA REDDY	AMLAN SHAKTI PAUL	
	CRLMC/ /	MP		3098/2025
111	D-CRLMC/3386/2024	SAMEER PATTNAIK		
	CRLMC/345/2024	MP		3099/2025
112	D-CRLMC/31865/2025	CHANDRAKANT BHANU MOHANTY @ CHANDRANANTH MOHANTY		
	CRLMC/ /	MP		3100/2025
113	D-CRLMC/32944/2025	M/S. SHIV PHARMACEUTICALS	BISWAJIT PASAYAT	
	CRLMC/ /	MP		3101/2025
114	D-WA/14344/2024	STATE OF ODISHA	BIPLAB MOHANTY,A.G.A	
	WA/623/2024	MP		4175/2025
115	D-WA/21138/2024	STATE OF ODISHA	RAJANI BHUSAN MISHRA,A.G.A	
	WA/1315/2024	MP		4176/2025
116	D-WA/43804/2025	CHITTARANJAN BEHERA	MANOJA KUMAR KHUNTIA	
	WA/ /	MP		4177/2025
117	D-WA/43046/2025	SITAKANTA PRADHAN	TRILOCHAN PANIGRAHI	
	WA/ /	MP		4178/2025
118	D-WA/51656/2024	STATE OF ODISHA	AUROVINDA MOHANTY , A.S.C	
	WA/3325/2024	MP		4179/2025
119	D-WA/44005/2025	ASHOK MOHANTY	MANOJ KUMAR MOHANTY	
	WA/ /	MP		4180/2025
120	D-WA/44005/2025	ASHOK MOHANTY	MANOJ KUMAR MOHANTY	
	WA/ /	MP		4181/2025

121	D-WA/44010/2025 WA/ /	CHANDRAKALA MOHANTY MP	CHITTA RANJAN LENKA	4182/2025
122	D-WA/44010/2025 WA/ /	CHANDRAKALA MOHANTY MP	CHITTA RANJAN LENKA	4183/2025
123	D-WA/44015/2025 WA/ /	KALPANA RAJ MP	RAMAKANTA SAHOO	4184/2025
124	D-WA/44020/2025 WA/ /	UMESH CHANDRA DAS MP	KUNAL KUMAR SWAIN	4185/2025
125	D-WP(C)/13600/2025 WP(C)/9812/2025	SAUDAMINI THANAPATI MP		19056/2025
126	D-WP(C)/43781/2025 WP(C)/ /	SAROJ KUMAR SAHOO MP	SASWAT KUMAR ACHARYA	19057/2025
127	D-WP(C)/42178/2024 WP(C)/25216/2024	BAKUL KUMAR MISHRA MP	RAJJEET ROY	19058/2025
128	D-WP(C)/41204/2025 WP(C)/28476/2025	PADMANAV BEHERA MP		19059/2025
129	D-WP(C)/43786/2025 WP(C)/30249/2025	KALPANA MOHANTY MP	RAJJEET ROY	19059/2025
130	D-WP(C)/43788/2025 WP(C)/ /	INDIRA SANSKRUTIKA YUBA PARISHAD, MP	SARAY KUMAR SAMANTARAY	19060/2025
131	D-WP(C)/43792/2025 WP(C)/ /	SANTILATA MOHANTY MP	SAILABALA JENA	19061/2025
132	D-WP(C)/39586/2023 WP(C)/39586/2023	KRUSHNA CHANDRA MAJHI MP	SUSHANTA KUMAR JOSHI	19062/2025
133	D-WP(C)/43790/2025 WP(C)/ /	JYOTSNA RANI CHAINI MP	PARTHA SARATHI DAS	19063/2025
134	D-WP(C)/39586/2023 WP(C)/39586/2023	KRUSHNA CHANDRA MAJHI MP	SUSHANTA KUMAR JOSHI	19064/2025
135	D-WP(C)/43796/2025 WP(C)/30254/2025	BISHNU SAHU MP	SURYAKANTA DWIBEDI	19065/2025
136	D-WP(C)/43798/2025 WP(C)/ /	SK. ASLAM MP	JAJATI KESHARI KHUNTIA	19066/2025
137	D-WP(C)/17627/2016 WP(C)/17627/2016	TAPASWINI PANDA MP	AKSHAYA KUMAR NAYAK	19067/2025
138	D-WP(C)/43805/2025 WP(C)/30262/2025	SRIKANTA CHANDRA SAMAL MP	SUSHANTA KUMAR MISHRA	19068/2025
139	D-WP(C)/13573/2003 WP(C)/13573/2003	G.NAGAJYOTI MP		19069/2025
140	D-WP(C)/32817/2025 WP(C)/22885/2025	PATA SAHOO MP		19070/2025
141	D-WP(C)/39825/2025 WP(C)/27699/2025	DHANESWAR SAHU MP	SUBASH CHANDRA PANI	19071/2025
142	D-WP(C)/43809/2025 WP(C)/ /	RAVI SARAN SINGH MP	SAIBRATA RATH	19072/2025
143	D-WP(C)/33226/2024 WP(C)/19581/2024	RAGHUNATH SAMAL @ SAMANTARAY MP	TRILOCHAN PANIGRAHI	19073/2025
144	D-WP(C)/29935/2025 WP(C)/21000/2025	NIRAKAR PANDA MP	BIJOY DASMOHAPATRA	19074/2025
145	D-WP(C)/26833/2025 WP(C)/18703/2025	CHITTA RANJAN SETHI @ CHITTARANJAN, MP	HIMANISU SEKHAR DEO	19075/2025
146	D-WP(C)/43834/2025 WP(C)/ /	NIMAIN BADOI MP	PRAKASH KUMAR MISHRA	19076/2025
147	D-WP(C)/31847/2024 WP(C)/18326/2024	RAJENDRA PRASAD JENA MP	TRILOCHAN PANIGRAHI	19077/2025
148	D-WP(C)/54243/2024 WP(C)/80/2025	SAROJ KUMAR MISHRA MP	ATMAJIT MANMITH DAS	19078/2025
149	D-WP(C)/33013/2021 WP(C)/33013/2021	K.PRABHAKAR PRUSTY MP	PRASANTA KUMAR MISHRA	19079/2025
150	D-WP(C)/33013/2021 WP(C)/33013/2021	K.PRABHAKAR PRUSTY MP	PRASANTA KUMAR MISHRA	19080/2025
151	D-WP(C)/43845/2025 WP(C)/30287/2025	SUBASH CHANDRA PRADHAN MP	SOUMIK SPANDAN TRIPATHY	19081/2025
152	D-WP(C)/43850/2025	SAROJINI BEHERA	SATYABRATA MOHANTY (1)	

	WP(C)/30289/2025	MP		19082/2025
153	D-WP(C)/43851/2025 WP(C)/ /	UDAYA SANKAR DAS MP	PRAVAT KUMAR NAYAK	19083/2025
154	D-WP(C)/22550/2015 WP(C)/22550/2015	LALITA BHOI MP	M/S.A.N.ROUTRAY	19084/2025
155	D-WP(C)/21267/2025 WP(C)/14756/2025	BIDULATA HUIKA MP	SWAPNIL ROY	19085/2025
156	D-WP(C)/40462/2025 WP(C)/30053/2025	SIMADEBI JAIN MP	LAXMINARAYAN PATEL	19086/2025
157	D-WP(C)/43867/2025 WP(C)/ /	KRUSHNA CHANDRA SAHOO MP	DILLIP KUMAR MOHAPATRA	19087/2025
158	D-WP(C)/43869/2025 WP(C)/ /	MANOJ KUMAR DAS MP	DR.NIRANJAN SWAIN	19088/2025
159	D-WP(C)/37848/2025 WP(C)/25779/2025	SUVENDU KUMAR SAHOO MP	UPENDRA KUMAR SAMAL, AMITABH MISHRA	19089/2025
160	D-WP(C)/43878/2025 WP(C)/ /	TUKUNA KOTILINGA MP	DR.NIRANJAN SWAIN	19090/2025
161	D-WP(C)/53179/2024 WP(C)/32669/2024	BAISHNAB NAYAK MP	TUKUNA KUMAR MISHRA	19091/2025
162	D-WP(C)/43881/2025 WP(C)/ /	MANOJ KUMAR MOHANTY MP	DEBA KUMAR RATH	19093/2025
163	D-WP(C)/43883/2025 WP(C)/ /	SUPRAVA MOHANTY @ NAYAK MP	BRUNDABAN ROUT	19094/2025
164	D-WP(C)/43884/2025 WP(C)/ /	ADAL ANIL KUMAR MP	DR.NIRANJAN SWAIN	19095/2025
165	D-WP(C)/43886/2025 WP(C)/ /	HRUSIKESH NAYAK MP	DR.NIRANJAN SWAIN	19096/2025
166	D-WP(C)/2751/2023 WP(C)/2751/2023	BIJAYA KUMAR BEHURA MP	CHITTARANJAN SWAIN	19097/2025
167	D-WP(C)/43888/2025 WP(C)/ /	BIKRAM PRADHAN MP	DR.NIRANJAN SWAIN	19098/2025
168	D-WP(C)/43889/2025 WP(C)/ /	SRIMATI SUNA MP	LAXMI SHARMA	19099/2025
169	D-WP(C)/3622/2025 WP(C)/2989/2025	MANAGOBINDA JENA MP	SESHADEV DASH	19100/2025
170	D-WP(C)/43892/2025 WP(C)/ /	RAKESH KUMAR PATRO MP	DR.NIRANJAN SWAIN	19101/2025
171	D-WP(C)/43896/2025 WP(C)/ /	BANAMALI MOHANTY MP	PRAFULLA KUMAR MOHAPATRA	19102/2025
172	D-WP(C)/3620/2025 WP(C)/2985/2025	PRAVAKARA MOHAPATRA MP	SESHADEV DASH	19103/2025
173	D-WP(C)/3636/2025 WP(C)/2967/2025	RAMESH CHANDRA PARIDA MP	SESHADEV DASH	19104/2025
174	D-WP(C)/46948/2024 WP(C)/27971/2024	SIBA SANKAR MURMU MP	SWOYAM PRABHU JENA	19105/2025
175	D-WP(C)/40195/2025 WP(C)/ /	DEEPAK KUMAR MALLIK MP	SAPAN KUMAR LENKA	19106/2025
176	D-WP(C)/43907/2025 WP(C)/30281/2025	PRAVATI MANJARI PRUSTY MP	NIROD KUMAR SAHU	19107/2025
177	D-WP(C)/3626/2025 WP(C)/3036/2025	ARUN KUMAR MOHANTY MP	SESHADEV DASH	19108/2025
178	D-WP(C)/3634/2025 WP(C)/4028/2025	BAIJAYANTA KUMAR PRADHAN MP	SESHADEV DASH	19109/2025
179	D-WP(C)/46950/2024 WP(C)/27911/2024	DINABANDHU MUNDA MP	SWOYAM PRABHU JENA	19110/2025
180	D-WP(C)/41089/2025 WP(C)/28706/2025	DR.DEBASISH MOHAPATRA MP		19111/2025
181	D-WP(C)/43914/2025 WP(C)/ /	M/S.PUSPA TRADERS, BALASORE MP	PABITRA KUMAR DUTTA	19112/2025
182	D-WP(C)/43915/2025 WP(C)/ /	JAYASHREE SINGH DEO MP	BIBHU PRASAD DAS	19113/2025
183	D-WP(C)/43917/2025 WP(C)/ /	SURENDRA DAS MP	ANUGRAHA NARAYAN SAMANTRAY	19114/2025

184	D-WP(C)/30049/2025 WP(C)/21046/2025	KASTU DEHURY MP	BISWAMBAR MOHANTY	19115/2025
185	D-WP(C)/30049/2025 WP(C)/21046/2025	KASTU DEHURY MP	BISWAMBAR MOHANTY	19116/2025
186	D-WP(C)/43875/2025 WP(C)/ /	RAKESH KIRTANIA MP	PRABODHA CHANDRA NAYAK	19117/2025
187	D-WP(C)/43923/2025 WP(C)/ /	SASMITA SENAPATI MP	RAMDAS ACHARY	19118/2025
188	D-WP(C)/43902/2025 WP(C)/ /	SRIMANTA KUMAR BEHERA @ SRIMANTA KUMAR BEHERA MP	SRIMANTA KUMAR BEHERA	19119/2025
189	D-WP(C)/41396/2025 WP(C)/28696/2025	DEBAKI MALLICK MP	SAMEER KUMAR DAS	19120/2025
190	D-WP(C)/43879/2024 WP(C)/26076/2024	PRINCE PATEL MP	PRAFULLA KUMAR MOHAPATRA	19121/2025
191	D-WP(C)/43940/2025 WP(C)/ /	M/S. STEEL AUTHORITY OF INDIA LTD., RAIPUR MP	PRAKASH DASH	19122/2025
192	D-WP(C)/43943/2025 WP(C)/ /	BIJAY PATTANAYAK MP	KUNAL KUMAR SWAIN	19123/2025
193	D-WP(C)/34685/2025 WP(C)/24231/2025	A. PRAKASH RAO MP		19124/2025
194	D-WP(C)/43957/2025 WP(C)/ /	RAMESH CHANDRA DORA MP	TANMAY MISHRA	19125/2025
195	D-WP(C)/38432/2025 WP(C)/ /	BASUDEB BHATTA MP	BIBHUTI BHUSAN CHOUDHURY	19126/2025
196	D-WP(C)/43954/2025 WP(C)/ /	M/S POOJA STONE CRUSHER MP	SIDDHANT SARANGI	19127/2025
197	D-WP(C)/3612/2025 WP(C)/2956/2025	GANANATH PATTANAIK MP	SESHADEV DASH	19128/2025
198	D-WP(C)/3614/2025 WP(C)/2978/2025	SATYANARAYAN DAS MP	SESHADEV DASH	19129/2025
199	D-WP(C)/46952/2024 WP(C)/28004/2024	DINESH KUMAR PALLAI MP	NIHAL RATH	19130/2025
200	D-WP(C)/43965/2025 WP(C)/ /	M/S. KASHVI POWER AND STEEL PVT. LTD. MP	ABHIR MISHRA	19131/2025
201	D-WP(C)/3606/2025 WP(C)/2954/2025	BASANTA KUMAR NAYAK MP	SESHADEV DASH	19132/2025
202	D-WP(C)/43965/2025 WP(C)/ /	M/S. KASHVI POWER AND STEEL PVT. LTD. MP	ABHIR MISHRA	19133/2025
203	D-WP(C)/43973/2025 WP(C)/ /	CITIZENS ACTION FORUN, BBSR MP	SUPRIYA PATRA	19134/2025
204	D-WP(C)/43970/2025 WP(C)/ /	SMRUTI SUCHARITA SAHOO MP	SAMEER KUMAR DAS	19135/2025
205	D-WP(C)/43976/2025 WP(C)/ /	JYOTIRANJAN PRADHAN MP	BIDYADHAR MANSING	19136/2025
206	D-WP(C)/41274/2025 WP(C)/28805/2025	PRABHANJAN NAIK MP	BHOJARAJ SETH	19137/2025
207	D-WP(C)/43983/2025 WP(C)/ /	SANJUKTA MALLICK MP	SIDHARTHA SWAIN	19138/2025
208	D-WP(C)/26922/2025 WP(C)/19253/2025	SHANKAR EYE FOUNDATION, GANJAM MP	PRAJNARAJ MOHANTY	19139/2025
209	D-WP(C)/43969/2025 WP(C)/ /	JAKUB BARIK MP	BISWABIHARI MOHANTY	19140/2025
210	D-WP(C)/43985/2025 WP(C)/ /	SARASWATI MAHILA MAHASANGHA, BHADRAK	MDRISLAM MADANI	19141/2025
211	D-WP(C)/43989/2025 WP(C)/ /	KRUSHNA CHANDRA KHUNTIA MP	PRAKASH KUMAR JENA	19142/2025
212	D-WP(C)/38577/2025 WP(C)/ /	GOPAL CHANDRA PANDA MP	BIREN SANKAR TRIPATHY	19143/2025
213	D-WP(C)/43972/2025 WP(C)/ /	AMARENDRA SUBUDHI MP	KURESH PRASAD DASH	19144/2025
214	D-WP(C)/23556/2025 WP(C)/16226/2025	JAGA @ JAGUBANDHA MOHANTA MP	NIRANJAN LENKA	19145/2025
215	D-WP(C)/35800/2025	SHRABANI PARIDA	SUBHANKAR ROUT	

	WP(C)/29627/2025	MP		19146/2025
216	D-WP(C)/44002/2025 WP(C)/ /	SESHADEV KAR MP	AMIYA KUMAR MOHANTY	19147/2025
217	D-WP(C)/35800/2025 WP(C)/29627/2025	SHRABANI PARIDA MP	SUBHANKAR ROUT	19148/2025
218	D-WP(C)/43974/2025 WP(C)/ /	SURENDRANATH TRIPATHY MP	PRATAP KUMAR MOHANTY	19149/2025
219	D-WP(C)/44017/2025 WP(C)/ /	BENUDHAR PRADHAN MP	AMITABH MISHRA	19150/2025
220	D-WP(C)/44022/2025 WP(C)/ /	URMILA PRADHAN MP	JAJATI KESHARI KHUNTIA	19151/2025
221	D-WP(C)/44023/2025 WP(C)/ /	RAMA RAMAN PANDA MP	PRASANNA KUMAR RATH	19152/2025
222	D-WP(C)/44024/2025 WP(C)/ /	RAMA RAGHABA PATRO MP	PRASANTA KUMAR SATAPATHY	19153/2025
223	D-WP(C)/44026/2025 WP(C)/ /	MOHAN SUNDAR MOHANTA MP	DURGESH NARAYAN RATH	19154/2025
224	D-WP(C)/44025/2025 WP(C)/ /	M/S MADHAB ENGINEERING WORKS, MANURBIAN MP	KURBIAN JULENKA	19155/2025
225	D-WP(C)/44033/2025 WP(C)/ /	SULAGNA PANIGRAHY MP	GYANA RANJAN SETHI	19156/2025